



राजपत्र, हिमाचल प्रदेश

हिमाचल प्रदेश राज्य शासन द्वारा प्रकाशित

वीरवार, 10 सितम्बर, 2026 / 19 भाद्रपद, 1948

हिमाचल प्रदेश सरकार

लोक निर्माण विभाग

अधिसूचना

शिमला—171 002, 3 सितम्बर, 2026

संख्या: पी0डब्ल्यू0डी0(बी)एफ0(5)/1/2024—215075(भाग—I).—समुचित सरकार को यह प्रतीत होता है कि गांव/उप-महाल नामतः चौड़ा मैदान, कृष्णानगर, बाजार वार्ड छोटा शिमला, उप-महाल बेमलोई,

उप-महाल छोटा शिमला खास, महाल अप्पर कैथू, उप-महाल ताराहॉल, उप-महाल कालीबाड़ी, उप-महाल बाजार वार्ड लक्कड़ बाजार, शांकली, उप-महाल संजौली चौक और उप-महाल यू.एस. क्लब, तहसील शिमला (शहरी), हिमाचल प्रदेश में अवस्थित कुल भूमि 20444-10 वर्ग/डैसी मी0 मुख्य जिला मार्ग-66 (एमडीआर) कार्ट रोड टुटीकंडी से संजौली वाया छोटा शिमला और मुख्य जिला मार्ग-67(एमडीआर) विकट्री टनल से ढली चौक वाया लक्कड़ बाजार सड़क के विभिन्न संकीर्ण/मार्गावरोध स्थानों को चौड़ा/सुधार करने के लिए तथा तिब्बतीयन स्कूल, छोटा शिमला के समीप पैदल पथ मार्ग के सन्निर्माण हेतु अपेक्षित है।

सामाजिक समाघात निर्धारण अध्ययन को सामाजिक समाघात निर्धारण इकाई द्वारा कार्यान्वित किया गया था और नियम 4 के अधीन अधिकथित इकाई अर्जन समाहर्ता द्वारा गठित टीम द्वारा प्रारम्भिक जांच रिपोर्ट प्रस्तुत की गई। सामाजिक समाघात निर्धारण रिपोर्ट/प्रारम्भिक जांच के संक्षेप निम्नलिखित प्रकार से है:-

हिमाचल प्रदेश सरकार द्वारा भूमि अर्जन, पुनर्वासन और पुनर्व्यस्थापन में उचित प्रतिकर और पारदर्शिता का अधिकार अधिनियम, 2013 (2013 का 30) की धारा 4 के अधीन सामाजिक प्रभाव आंकलन (एसआईए) अध्ययन किए जाने के लिए तारीख 29-08-2024 की अधिसूचना जारी की गई है। उक्त प्रयोजन के लिए सामाजिक प्रभाव आंकलन इकाई द्वारा सामाजिक प्रभाव आंकलन अध्ययन किया गया तथा उसकी रिपोर्ट सरकार को प्रस्तुत की गई। हिमाचल प्रदेश सरकार द्वारा तारीख 09-01-2025 की अधिसूचना द्वारा अधिसूचित "विशेषज्ञ समूह" से उक्त सामाजिक प्रभाव आंकलन (एसआईए) अध्ययन का मूल्यांकन एवं आंकलन कराया गया, जिसने उचित और विधिसम्मत प्रतिकर के संदाय, भूमि अर्जन, पुनर्वासन और पुनर्व्यस्थापन में उचित प्रतिकर और पारदर्शिता का अधिकार अधिनियम, 2013 के उपबंधों के अनुसार किए जाने के अध्याधीन, भूमि अर्जन प्रस्ताव के अनुमोदन एवं कार्यान्वयन की संस्तुति की है। विशेषज्ञ समूह ने यह भी अभिमत व्यक्त किया है कि यह परियोजना सामाजिक रूप से स्वीकार्य, तकनीकी रूप से व्यवहार्य, आर्थिक रूप से सुदृढ़ तथा क्षेत्रीय विकास और लोक कल्याण के लिए अपेक्षित है।

भू-अर्जन के कारण कुटुम्ब की कुल संख्या लगभग 200 के विस्थापित होने की सम्भावना है। ऐसे विस्थापन को अपेक्षित बनाने वाला कारण विभिन्न संकरे/बाधाकारी मार्गों को चौड़ा करने/सुधारने के लिए भूमि अधिग्रहण है जोकि यात्रियों/आम जनता को सुगम, तेज और सुरक्षित आवागमन और परिवहन सेवाएं प्रदान करने हेतु आवश्यक है।

अतिरिक्त जिला मेजिस्ट्रेट/अतिरिक्त उपायुक्त, जिला शिमला को प्रभावित परिवारों के पुनर्वासन और पुनर्व्यस्थापन के प्रयोजन के लिए प्रशासक नियुक्त किया गया है।

अतः यह अधिसूचित किया जाता है उक्त प्रयोजन हेतु अर्जित की जाने वाली प्रस्तावित भूमि के ब्यौरे निम्न प्रकार से हैं :-

जिला	तहसील	गांव/उप-महाल	खसरा नंबर	रकबा (वर्ग मीटर-डैसी मीटर)	किस्म जमीन
क. मुख्य जिला मार्ग-66 तथा 67 का विस्तारीकरण/सुधारीकरण :					
शिमला	शिमला (शहरी)	1. चौड़ा मैदान	1005/892/1	118-82	गै.मु. रास्ता
			895/1	102-18	जाये सफेद
			896	43-57	गै.मु. सैहन
			897	25-92	गै.मु. गोदाम पक्का दो मंजिला
			898	21-82	गै.मु. अहाता
			899	06-00	गै.मु. सीढ़ी
			900	08-75	गै.मु. अहाता

			902 / 1	01-70	गै.मु. अहाता
			947 / 912 / 1	11-22	गै. मुसैहन
			930 / 1	924-72	जाये सफेद
			1013 / 931 / 1	09-62	जाये सफेद
			1011 / 931 / 1	54-90	जाये सफेद
			935	191-70	गै. मु. सैहन
			936	132-42	गै. मु. सड़क
			937	337-44	गै. मु. सड़क
			किता.. 15	1990-78	
शिमला	शिमला (शहरी)	2. कृष्णानगर	28 / 1	37-88	गै.मु. मकान पक्का तीन मंजिला
			211 / 1	18-30	गै.मु. रास्ता
			212	59-74	गै.मु. दुकान पक्की दो मंजिला
			213	20-52	गै.मु. मकान व दुकान पक्का दो मंजिला
			214	24-22	गै.मु. मकान व दुकान पक्का दो मंजिला
			215	11.70	गै.मु. मकान व दुकान पक्का दो मंजिला
			216	09-30	गै.मु. मकान व दुकान पक्का दो मंजिला
			217	64-47	गै.मु. रास्ता
			217 / 1 (बंदोबस्ती)	42-21	गै.मु.मकान व दुकान पक्की चार मंजिला
			221	61-27	गै.मु. मकान व दुकान पक्की चार मंजिला
			222	04-38	गै.मु. सीढ़ी
			223	04-60	गै.मु. सीढ़ी
			224	04-80	गै.मु. सीढ़ी
			225 / 1	09-36	गै.मु. गली
			226 / 1	11-00	गै.मु. ढारा
			228 / 1	06-88	गै.मु. रास्ता
			235 / 1	09-00	गै.मु. मकान पक्का दो मंजिला
			236	05-50	गै.मु. बराम्दा
			237 / 1	06-60	गै.मु. रास्ता
			238 / 1	20-16	गै.मु. मकान पक्का चार मंजिला
			239	08-55	गै.मु. बराम्दा
			240	59-63	गै.मु. गली
			241	27-37	गै.मु. दुकान पक्की तीन मंजिला
			242 / 1	04-20	गै.मु. सीढ़ी

		244 / 1	51-93	गै.मु. मकान पक्का तीन मंजिला
		1846 / 246 / 1	08-21	गै.मु. मकान पक्का तीन मंजिला
		247	20-47	गै.मु. गली
		295 / 1	07-65	गै.मु. रास्ता
		296	07-90	गै.मु. सीढ़ी
		297	08-68	गै.मु. शौचालय पक्का
		1120	15-12	गै.मु. बराम्दा
		1124	209-00	गै.मु. मकान पक्का तीन मंजिला
		1125	16-08	गै.मु. गली
		1127	02-85	गै.मु. बराम्दा
		1128	06-84	गै.मु. सीढ़ी
		1129	10-40	जाये सरकार
		1130 / 1	64-10	जाये सरकार
		1131 / 1	09-80	गै.मु.नाला
		1154 / 1	115-02	गै.मु. मकान पक्का तीन मंजिला
		1155	10-60	गै.मु. गली
		1156	45-26	गै.मु. छापा खाना
		1156 / 1(बंदोबस्ती)	05-64	गै.मु. सड़क
		1157	12-00	गै.मु. सीढ़ी
		1158 / 1	36-90	गै.मु. कार्यालय (व मकान पक्का दो मंजिला)
		1159 / 1	09-24	गै.मु. ढारा
		1160 / 1	232-60	जाये सफेद
		1161 / 1	07-12	जाये सरकार
		1162 / 1	21-99	गै.मु. नाला
		1407 / 1	00-45	गै.मु. मकान पक्का
		1408 / 1	41-75	जाये सरकार
		1409 / 1	28-50	जाये सरकार
		1410	10-50	गै.मु. नाला
		1411	06-75	गै.मु.शौचालय पक्का
		1412	147-06	जाये सरकार
		1413	04-88	गै.मु. सीढ़ी
		1414	07-35	जाये सरकार
		1415	17-25	जाये सरकार
		1416	73-58	जाये सरकार
		1417	09-04	जाये सरकार
		1843 / 1418	31-12	जाये सरकार
		1844 / 1418	05-72	गै.मु. होटल
		1845 / 1418	09-56	गै.मु. होटल पक्का तीन मंजिला
		1419	05-85	गै.मु. गली

			1848 / 1420	01-21	गै.मु. गली
			1849 / 1420	06-54	गै.मु. गली
			1852 / 1420 / 1	08-08	गै.मु. गली
			1853 / 1420 / 1	03-10	गै.मु. गली
			1850 / 1421	37-35	गै.मु. होटल पक्का तीन मंजिला
			1851 / 1421	25-28	गै.मु. होटल पक्का तीन मंजिला
			1422	15-25	जाये सरकार
			1423	09-62	जाये सरकार
			1424 / 1	58-37	गै.मु. रास्ता
			1425	76-30	जाये सरकार
			1447 / 1	17-93	गै.मु. नाला
			1450	28-00	जाये सरकार
			1451	19-65	जाये सरकार
			1452	93-28	जाये सरकार
			1453	90-75	जाये सरकार
			1454	21-67	जाये सरकार
			1455	11-88	जाये सरकार
			1456	05-70	गै.मु. नाला
			1457	07-80	गै.मु. नाला
			1458	04-62	गै.मु. सड़क
			1459	68-75	गै.मु. मकान पक्का पांच मंजिला
			1460	46-75	गै.मु. मकान पक्का पांच मंजिला
			1461	11-52	गै.मु. सीढ़ी
			1462	106-40	गै.मु. मकान व दुकान पक्का पांच मंजिला
			1463	36-85	गै.मु. मकान व दुकान पक्का पांच मंजिला
			1464	54-38	गै.मु. मकान व दुकान पक्का पांच मंजिला
			1465	22-63	गै.मु. रास्ता
				153-45	गै.मु. रास्ता
			1487	442-54	जाये सरकार
			1491	05-40	जाये सरकार
			1702 / 1	77-27	गै.मु. सड़क
			कित्ता.. 94	3434-72	
शिमला	शिमला (शहरी)	3. यू.एस.क्लब	101 / 1	42-16	गै.मु. रास्ता
			102	11-84	गै.मु. शौचालय
			105	34-85	गै.मु. सड़क
			106	02-88	गै.मु. पैहरा घर
			108 / 1	512-53	वन

			108 / 2	52-20	वन
			109	16-50	गै.मु. सैहन
			110	15-81	गै.मु. सीढ़ी
			111	54-83	गै.मु. फुल बाडी
			112	28-09	जाये सफेद
			125	56-40	गै.मु. अहाता
			किता.. 11	828-09	
शिमला	शिमला (शहरी)	4. बैमलोई	599 / 1	258-50	वन
			602 / 1	41-80	गै.मु. सड़क
			608 / 1	155-28	जाये सफेद
			किता.. 03	455-58	
शिमला	शिमला (शहरी)	5. उप-महाल छोटा शिमला खास	166 / 1	13-05	गै.मु. मकान पक्का दो मंजिला
			168 / 1	13-75	गै.मु. अहाता
			169 / 1	03-84	गै.मु. नाली
			167	08-99	गै.मु. दुकान कच्ची तीन मंजिला
			1157 / 1	34-00	गै.मु. रास्ता
			1158 / 1	59-21	गै.मु. रास्ता
			1167 / 1	116-52	जाये सफेद
			1176 / 1	47-15	जाये सफेद
			1276 / 1208 / 1	06-60	जंगल बिला किस्म
			किता.. 09	303-11	
शिमला	शिमला (शहरी)	6. बाजार वार्ड छोटा शिमला	1	88-20	गै.मु. मकान व दुकान कच्ची तीन मंजिला
			2	04-38	गै.मु. बराम्दा
			3	13-46	गै.मु. सैहन
			4	09-50	गै.मु. सीढ़ी
			5	01-50	गै.मु. सीढ़ी
			किता.. 05	117-04	
शिमला	शिमला (शहरी)	7. संजौली चौक	365 / 1	07-14	गै.मु. सड़क
			367 / 1	24-88	गै.मु. मकान पक्का चार मंजिला
			369	52-20	गै.मु. मकान
			371	03-41	गै.मु. ढारा
			372	04-73	गै.मु. सैहन
			373	11-20	गै.मु. मकान
			374	19-58	गै.मु. मकान
			375	05-60	गै.मु. पौडिया
			376	20-48	गै.मु. मकान

			378	32-25	गै.मु. होटल
			379	45-54	गै.मु. मकान
			380	22-20	गै.मु. सैहन
			381 / 1	10-40	जाये सरकार
			840 / 1	21-07	गै.मु. सैहन
			843 / 1	06-25	गै.मु. दुकान व मकान दो मंजिला
			845 / 1	08-75	गै.मु. मकान व दुकान पक्का दो मंजिला
			846 / 1	11-83	गै.मु. मकान व दुकान पक्का दो मंजिला
			847 / 1	10-08	गै.मु. सीढ़ी
			848	39-15	मकान व दुकान
			849	07-40	गै.मु.मकान
			850	47-78	जाये सरकार
			851 / 1	35-75	गै.मु. मकान कच्चा दो मंजिला
			1891	47-40	गै.मु. रास्ता
			836	05-00	गै.मु. ढारा
			कित्ता.. 24	500-07	
शिमला	शिमला (शहरी)	8. अपर कैथू	940	42-19	गैर मुमकिन वर्क शॉप पक्का दो मंजिला
			944 / 1	78-27	गैर मुमकिन सड़क
			965	25-15	गैर मुमकिन अहाता
			966	35-24	गैर मुमकिन बिजली घर पक्का एक मंजिला
			967	23-48	गैर मुमकिन अहाता
			939 / 1	115-03	गैर मुमकिन कोयला भंडार
			943 / 1	915-00	बगीचा अब्बल
			964 / 1	147-50	गैर मुमकिन वाहन पार्किंग
			973 / 1	101-45	गैर मुमकिन सैहन
			1009 / 1	29-78	गैर मुमकिन रास्ता
			1010 / 1	14-86	गैर मुमकिन रास्ता
			1011 / 1	04-50	जय सफेद
			1012 / 1	217-75	जय सरकार
			1033 / 1	66-00	गैर मुमकिन होटल पक्का चार मंजिला
			1034	41-71	जय सरकार
			1035	53-40	गैर मुमकिन रास्ता

			1036	10-80	गैर मुमकिन रास्ता
			1037 / 1	47-12	गैर मुमकिन क्वार्टर पक्का एक मंजिला
			1037 / 2	20-30	गैर मुमकिन क्वार्टर पक्का एक मंजिला
			1038 / 1	11-35	जये सरकार
			1039 / 1	12-50	गैर मुमकिन अहाता
			1040 / 1	16-62	गैर मुमकिन रास्ता
			1057 / 1	25-90	जय सरकार
			1064 / 1	62-25	गैर मुमकिन सेहन
			1065	12-75	जंगल बिला किस्म
			1066	20-70	गैर मुमकिन रास्ता
			1067	13-86	गैर मुमकिन गली
			1068	11-99	गैर मुमकिन गली
			1069	44-46	गैर मुमकिन रास्ता
			1070	05-70	जंगल बिला किस्म
			1071 / 1	08-60	गैर मुमकिन अहाता
			1073 / 1	42-28	गैर मुमकिन सेहन
			1076 / 1	04-50	गैर मुमकिन सेहन
			1077 / 1	43-50	गैर मुमकिन सेहन
			1078	19-31	जंगल बिला किस्म
			1079	27-50	गैर मुमकिन शौचालय पक्का
			1080	10-43	जंगल बिला किस्म
			1081	02-16	गैरमुमकिन सीढ़ियां
			1082 / 1	10-02	गैर मुमकिन सेहन
			1083 / 1	27-15	गैर मुमकिन सेहन
			1122	13-13	गैर मुमकिन सेहन
			1123	15-45	गैर मुमकिन सेहन
			1124	28-02	गैर मुमकिन डंगा
			1126	40-70	जय सरकार
			1128	17-62	गैर मुमकिन सड़क
			1128 / 1 (बन्दोबस्ती)	40-37	गैर मुमकिन सड़क
			1129 / 1	06-90	गैर मुमकिन सड़क
			किता.. 47	2585-25	
शिमला	शिमला शहरी	9.उप-महाल-तारा हाल	180 / 1	52-80	जंगल बिला किस्म
			183	06-24	गैर मुमकिन सड़क

		184 / 1	49-25	गैर मुमकिन नाला
		753 / 205 / 1	53-88	गैर मुमकिन रास्ता
		754 / 205 / 1	31-95	गैर मुमकिन रास्ता
		206	03-40	गैर मुमकिन रास्ता
		207	05-34	गैर मुमकिन फुलवारी
		208	19-68	गैर मुमकिन रास्ता
		209	05-18	गैर मुमकिन फुलवारी
		375 / 1	290-63	जंगल बिला किस्म
		377 / 1	742-64	जय सफेद
		378	03-00	गैर मुमकिन टंकी
		379	1-44	गैर मुमकिन टंकी
		380	1-44	गैर मुमकिन टंकी
		401 / 1	199-35	गैर मुमकिन सड़क
		409 / 1	182-27	जये सफेद
		522 / 1	128-64	गैर मुमकिन सड़क
		529 / 1	471-24	जंगल बिला किस्म
		531	29-53	गैर मुमकिन अहाता
		532	14-65	गैर मुमकिन कार्यालय पक्का तीन मंजिला
		533	67-27	जये सफेद
		533 / 1 / 1	60-87	जये सफेद
		534 / 1	385-39	जये सफेद
		535	19-50	गैर मुमकिन वर्क शॉप
		536	7-68	गैर मुमकिन गोदाम कच्चा
		537	35-72	गैर मुमकिन मकान पक्का एक मंजिला
		538	76-88	गैर मुमकिन मकान पक्का तीन मंजिला
		539	03-60	गैर मुमकिन सीढ़ियां
		540	07-50	गैर मुमकिन बरामदा
		541	24-75	गैर मुमकिन मूत्रालय
		542	10-80	गैर मुमकिन सीढ़ियां
		543 / 2	16-77	गैर मुमकिन नाला
		544	17-22	गैर मुमकिन गैराज
		545	26-45	गैर मुमकिन सेहन
		546	233-28	गैर मुमकिन मकान पक्का दो मंजिला
		547 / 1	04-85	गैर मुमकिन डंगा

		594 / 1	27-00	गैर मुमकिन गोदाम कच्चा
		595	19-91	गैर मुमकिन गली
		596	36-32	गैर मुमकिन सैहन
		597	32-48	गैर मुमकिन बरामदा
		598	05-00	गैर मुमकिन सीढ़ियां
		599	68-50	गैर मुमकिन अहाता
		600 / 1	55-97	गैर मुमकिन सीढ़ियां
		610	44-55	गैर मुमकिन सेहन
		611	14-40	गैर मुमकिन सीढ़ियां
		612	05-67	गैर मुमकिन फुलवारी
		613	06-56	गैर मुमकिन रास्ता
		614	04-05	गैर मुमकिन फुलवारी
		615	41-00	गैर मुमकिन सेहन
		616	05-04	गैर मुमकिन पानी का टैंक
		617	145-90	गैर मुमकिन डंगा
		618	21-45	गैर मुमकिन फुलवारी
		619	31-72	गैर मुमकिन पानी का टैंक
		620	178-86	गैर मुमकिन अहाता
		622 / 1	2-75	गैर मुमकिन क्वार्टर पक्का दो मंजिला
		623	22-48	गैर मुमकिन गली
		624	36-25	गैर मुमकिन सीढ़ियां
		625 / 1	62-17	गैर मुमकिन सीढ़ियां
		626	68-60	गैर मुमकिन डंगा
		627 / 1	16-50	गैर मुमकिन द्वारा
		629	27-72	गैर मुमकिन सेहन
		630	02-50	गैर मुमकिन बाथरूम
		631	40-95	गैर मुमकिन मकान पक्का तीन मंजिला
		632	05-06	गैर मुमकिन द्वारा कच्चा दो मंजिला
		634	88-00	गैर मुमकिन मकान कच्चा तीन मंजिला
		635	6-74	गैर मुमकिन सेहन
		637 / 1	61-88	जये सफेद
		638	19-50	गैर मुमकिन ढाबा
		639	04-20	गैर मुमकिन नाली
		640	31-65	जये सफेद

			641 / 1	89-60	जये सफेद
			644 / 1	05-50	जये सफेद
			645	26-00	गैर मुमकिन दुकान कच्ची एक मंजिला
			646 / 1	102-45	गैर मुमकिन सड़क
			653 / 1	07-20	गैर मुमकिन नाली
			654 / 1	12-75	जये सफेद
			कित्ता.. 76	4775-91	
शिमला	शिमला शहरी	10.उप-महाल काली बाड़ी	353 / 1	129-98	गैर मुमकिन सड़क
			355 / 1	59-24	गैर मुमकिन रास्ता
			356	39-42	गैर मुमकिन सैहन
			357	37-00	गैर मुमकिन मकान पक्का एक मंजिला
			358 / 1	239-31	गैर मुमकिन अहाता
			358 / 1 बेहोबस्ती	134-46	जये सफेद
			360 / 1	408-00	गैर मुमकिन मकान पक्का दो मंजिला
			362	41-58	गैर मुमकिन अहाता
			363	02-20	गैर मुमकिन शौचालय पक्का
			366 / 1	14-62	गैर मुमकिन सैहन
			368	368-76	जये सफेद
			369	15-60	गैर मुमकिन शौचालय कच्चा
			370	02-56	गैर मुमकिन कूड़ादान
			371 / 1	20-10	गैर मुमकिन रास्ता
			560 / 1	756-01	जये सफेद
			1169 / 562 / 1	177-68	जये सफेद
			कित्ता.. 16	2446-52	
शिमला	शिमला शहरी	11. बाजार वार्ड लक्कड़ बाजार	50 / 1	06-30	गैर मुमकिन मकान कच्चा चार मंजिला
			51 / 1	06-25	जये सफेद
			52	12-96	गैर मुमकिन डंगा
			53 / 1	18-65	गैर मुमकिन ढहरा
			54 / 1	04-72	गैर मुमकिन नाली
			55	12-46	गैर मुमकिन ढारा
			56	08-16	गैर मुमकिन सीढ़ियां
			57	09-86	गैर मुमकिन ढारा

			58	14-05	जये सफेद
			59	108-19	जये सफेद
			60 / 1	22-00	जये सफेद
			68 / 1	04-80	गैर मुमकिन नाली
			69 / 1	113-72	जये सफेद
			70 / 1	12-82	जये सफेद
			71 / 1	15-87	गैर मुमकिन सीढ़ियां
			72	85-00	जय सफेद
			73	05-72	गैर मुमकिन शौचालय पक्का
			74 / 1	15-67	जये सफेद
			74 / 2	07-80	जये सफेद
			75 / 1	141-90	जये सफेद
			76 / 1	114-37	जये सफेद
			78	10-15	गैर मुमकिन ढारा
			79	05-70	गैर मुमकिन सीढ़ियां
			80	04-10	गैर मुमकिन डंगा
			81	01-90	गैर मुमकिन शौचालय पक्का
			82	01-50	गैर मुमकिन डंगा
			83	12-32	गैर मुमकिन ढारा
			84	20-60	गैर मुमकिन शौचालय पक्का
			85	32-34	गैर मुमकिन बरामदा
			86	142-51	गैर मुमकिन मकान पक्का दो मंजिला
			88 / 1	301-97	जये सरकार
			किता.. 31	1274-36	
शिमला	शिमला शहरी	12. महाल शांकली	785 / 1	20-55	जये सफेद
			786 / 1	11-62	गैर मुमकिन रास्ता
			836	26-25	गैर मुमकिन रास्ता
			837	13-50	गैर मुमकिन रास्ता
			838 / 1	12-96	जये सफेद
			839	144-24	जये सफेद
			840 / 1	18-07	गैर मुमकिन नाली
			888 / 1	162-53	जंगल बिला किस्म
			889 / 1	11-22	गैर मुमकिन नाली
			890 / 1	151-15	जये सफेद
			990 / 1	14-25	गैर मुमकिन नाली

			1014	03-20	गैर मुमकिन बावड़ी
			1015 / 1	419-07	जय सफेद
			1020 / 1	65-00	गैर मुमकिन सड़क
			1021	12-50	गैर मुमकिन डंगा
			1022	00-90	गैर मुमकिन पानी का टैंक
			1023	12-90	गैर मुमकिन सीढ़ियां
			1024	17-68	गैर मुमकिन गली
			1025 / 1	183-52	गैर मुमकिन मकान पक्का दो मंजिला
			1026 / 1	160-31	गैर मुमकिन सेहन
			1029 / 1	62-34	जये सफेद
			1062 / 1	74-71	गैर मुमकिन सड़क
			1063 / 1	91-00	जये सफेद
			1182 / 1	30-60	जंगल बिला किस्म
			कित्ता.. 24	1720-07	
ख. तिब्बतीयन स्कूल के समीप पैदल पथ मार्ग का सन्निर्माण					
शिमला	शिमला (शहरी)	छोटा शिमला खास	670 / 1	07-00	गै.मु. दुकान कच्ची एक मंजिला
			671 / 1	05-60	गै. मु. दुकान कच्ची एक मंजिला
			कित्ता.. 2	1720-07	
		कुल	कित्ता.. 357	20444-10 वर्ग मी० / डै०मी०	

यह अधिसूचना, उन सभी जिनसे यह सम्बन्धित है हेतु भूमि अर्जन, पुनर्वासन और पुनर्व्यस्थापन में उचित प्रतिकर और पारदर्शिता अधिकार अधिनियम, 2013 (2013 का 30) की धारा-11(1) के उपबन्धों के अधीन की गई है।

भूमि का भू-अर्जन समाहर्ता, हिमाचल प्रदेश लोक निर्माण विभाग, विंटरफिल्ड, जिला शिमला-3 के कार्यालय में किसी भी कार्य दिवस को कार्यालय समय के दौरान निरीक्षण किया जा सकेगा।

सरकार, भू-अर्जन समाहर्ता, हिमाचल प्रदेश लोक निर्माण विभाग, विंटरफिल्ड, जिला शिमला-3 और उसके कर्मचारिवृन्द को भूमि में प्रवेश करने और सर्वेक्षण करने, किसी भी भूमि को समतल करने, खुदाई करने और अवमृदा का भेदन करने और समस्त अन्य कार्यों, जो उक्त अधिनियम की धारा-12 में विनिर्दिष्ट यथा उपबन्धित कार्य के समुचित निष्पादन के लिए अपेक्षित हो, करने हेतु अधिकृत करती है।

अधिनियम की धारा-11(4) के अधीन कोई भी व्यक्ति इस अधिसूचना के प्रकाशन की तारीख से जिला समाहर्ता, शिमला के पूर्वानुमोदन के बिना कोई भी लेन-देन संव्यवहार नहीं करेगा या भूमि का कोई भी संव्यवहार अर्थात् क्रय/विक्रय आदि नहीं करवाएगा या भूमि पर कोई विल्लंगम सृजित नहीं करेगा।

अधिनियम की धारा-15 के अधीन यथाउपबन्धित हितबद्ध व्यक्तियों द्वारा, भू-अर्जन के आक्षेप, यदि कोई हो, को इस अधिसूचना के प्रकाशन की तारीख से 60 दिन की अवधि के भीतर भू-अर्जन समाहर्ता

(दक्षिण क्षेत्र), हिमाचल प्रदेश लोक निर्माण विभाग, विंटरफिल्ड, जिला शिमला-3 के समक्ष दायर किए जा सकेंगे।

आदेश द्वारा,
प्रधान सचिव (लोक निर्माण)।

[Authoritative English Text of this department Notification number PWD-B-F0(5)/1/2024-215075(Part-I) dated 03-09-2026 as required under clause (3) of Article 348 of the Constitution of India].

PUBLIC WORKS DEPARTMENT

NOTIFICATION

Dated Shimla-2, the 3rd September, 2026

No. PWD-B-F0(5)/1/2024-215075(Part-I).—Whereas, it appears to the appropriate Government that a total of land measuring 20444-10 Square/Deci meter situated in Village/Up-Mohal Chaura Maidan, Krishna Nagar, Bazar Ward Chhota Shimla, Up-Mohal Bemloe, Up-Mohal Chhota Shimla Khas, Muhal Upper Kaithu, Up-Mohal Tara Hall, Up-Muhal Kalibari, Up-Mohal Bazar Ward Lakkar Bazar, Up-Mohal Shankli, Muhal Sanjauli Chowk and Up-Mohal US Club, Tehsil Shimla (Urban), District Shimla, Himachal Pradesh is required for public purpose namely widening/improvement of various narrow/bottleneck points of Major District Road (MDR) 66-Cart Road from Tutikandi to Sanjauli via Chotta Shimla and Major District Road (MDR) 67-Victory Tunnel to Dhalli Chowk via Lakkar Bazar Road and for construction of pedestrian path near Tibetan School, Chotta Shimla-Khas in public interest.

The Social Impact Assessment study was carried out by Social Impact Assessment (SIA) unit and a report submitted/preliminary investigation by a team constituted by the Land Acquisition Collector as laid under rule (4). The summary of the Social Impact Assessment report / preliminary investigation is as follows:—

The Government of Himachal Pradesh has issued Notification *Vide* dated 29-08-2024 under section 4 of the Right to Fair Compensation and Transparency in Land Acquisition Rehabilitation and Resettlement Act, 2013 (30 of 2013) to carry out Social Impact Assessment (SIA) study. The Social Impact Assessment (SIA) study was carried out by the Social Impact Assessment Unit for the purpose and a report has been submitted to the Government. The Government of Himachal Pradesh has got conducted that Appraisal Assessment of SIA study from the "Expert Group" notified *vide* Notification dated 09-01-2025, which have recommended approval and implementation of the land acquisition proposal, subject to payment of fair and lawful compensation study in accordance with the provisions of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013, as project is socially acceptable, technically viable, economically sound and essential for regional development and public welfare.

A total of approximately 200 number families are likely to be displaced due to the land acquisition. The reason necessitating such displacement due to land acquisition for

widening/improvement of various narrow/bottleneck points with the objective to improve connectivity and provide smooth, fast and safe commuting and transportation services to the commuters/ general public.

The Additional District Magistrate/Additional Deputy Commissioner, District Shimla is appointed as Administrator for the purpose of rehabilitation and resettlement of the affected families.

Therefore, it is notified that for the above said purpose, the detail of land under acquisition is as under:—

District	Tehsil	Village/ Up-Mohal	Khasra No.	Area in (Sq.mtr.-Deci Mtr.)	Classification
A. Widening/improvement of MDR-66 and MDR- 67					
Shimla	Shimla (Urban)	1. Chaura Maidan	1005/892/1	118-82	गै.मु. रास्ता
			895/1	102-18	जाये सफेद
			896	43-57	गै.मु. सैहन
			897	25-92	गै.मु. गोदाम पक्का दो मंजिला
			898	21-82	गै.मु. अहाता
			899	06-00	गै.मु. सीढ़ी
			900	08-75	गै.मु. अहाता
			902/1	01-70	गै.मु. अहाता
			947/912/1	11-22	गै.मु. सैहन
			930/1	924-72	जाये सफेद
			1013/931/1	09-62	जाये सफेद
			1011/931/1	54-90	जाये सफेद
			935	191-70	गै.मु. सैहन
			936	132-42	गै.मु. सड़क
			937	337-44	गै.मु. सड़क
			Kita.. 15	1990-78	
Shimla	Shimla (Urban)	2. Krishna Nagar	28/1	37-88	गै.मु. मकान पक्का तीन मंजिला
			211/1	18-30	गै.मु. रास्ता
			212	59-74	गै.मु. दुकान पक्की दो मंजिला
			213	20-52	गै.मु. मकान व दुकान पक्का दो मंजिला
			214	24-22	गै.मु. मकान व दुकान पक्का दो मंजिला
			215	11-70	गै.मु. मकान व दुकान पक्का दो मंजिला

		216	09-30	गै.मु. मकान व दुकान पक्का दो मंजिला
		217	64-47	गै.मु. रास्ता
		217/1 (Bandobasti)	42-21	गै.मु. मकान व दुकान पक्की चार मंजिला
		221	61-27	गै.मु. मकान व दुकान पक्की चार मंजिला
		222	04-38	गै.मु. सीढ़ी
		223	04-60	गै.मु. सीढ़ी
		224	04-80	गै.मु. सीढ़ी
		225/1	09-36	गै.मु. गली
		226/1	11-00	गै.मु. ढारा
		228/1	06-88	गै.मु. रास्ता
		235/1	09-00	गै.मु. मकान पक्का दो मंजिला
		236	05-50	गै.मु. बराम्दा
		237/1	06-60	गै.मु. रास्ता
		238/1	20-16	गै.मु. मकान पक्का चार मंजिला
		239	08-55	गै.मु. बराम्दा
		240	59-63	गै.मु. गली
		241	27-37	गै.मु. दुकान पक्की तीन मंजिला
		242/1	04-20	गै.मु. सीढ़ी
		244/1	51-93	गै.मु. मकान पक्का तीन मंजिला
		1846/246/1	08-21	गै.मु. मकान पक्का तीन मंजिला
		247	20-47	गै.मु. गली
		295/1	07-65	गै.मु. रास्ता
		296	07-90	गै.मु. सीढ़ी
		297	08-68	गै.मु. शौचालय पक्का
		1120	15-12	गै.मु. बराम्दा
		1124	209-00	गै.मु. मकान पक्का तीन मंजिला
		1125	16-08	गै.मु. गली
		1127	02-85	गै.मु. बराम्दा
		1128	06-84	गै.मु. सीढ़ी
		1129	10-40	जाये सरकार
		1130/1	64-10	जाये सरकार
		1131/1	09-80	गै.मु. नाला
		1154/1	115-02	गै.मु. मकान पक्का तीन मंजिला
		1155	10-60	गै.मु. गली
		1156	45-26	गै.मु. छापा खाना

		1156/1 (Bandobasti)	05-64	गै.मु. सड़क
		1157	12-00	गै.मु. सीढ़ी
		1158/1	36-90	गै.मु. कार्यालय (व मकान पक्का दो मंजिला)
		1159/1	09-24	गै.मु. ढारा
		1160/1	232-60	जाये सफेद
		1161/1	07-12	जाये सरकार
		1162/1	21-99	गै.मु. नाला
		1407/1	00-45	गै.मु. मकान पक्का
		1408/1	41-75	जाये सरकार
		1409/1	28-50	जाये सरकार
		1410	10-50	गै.मु. नाला
		1411	06-75	गै.मु. शौचालय पक्का
		1412	147-06	जाये सरकार
		1413	04-88	गै.मु. सीढ़ी
		1414	07-35	जाये सरकार
		1415	17-25	जाये सरकार
		1416	73-58	जाये सरकार
		1417	09-04	जाये सरकार
		1843/1418	31-12	जाये सरकार
		1844/1418	05-72	गै.मु. होटल
		1845/1418	09-56	गै.मु. होटल पक्का तीन मंजिला
		1419	05-85	गै.मु. गली
		1848/1420	01-21	गै.मु. गली
		1849/1420	06-54	गै.मु. गली
		1852/1420/1	08-08	गै.मु. गली
		1853/1420/1	03-10	गै.मु. गली
		1850/1421	37-35	गै.मु. होटल पक्का तीन मंजिला
		1851/1421	25-28	गै.मु. होटल पक्का तीन मंजिला
		1422	15-25	जाये सरकार
		1423	09-62	जाये सरकार
		1424/1	58-37	गै.मु. रास्ता
		1425	76-30	जाये सरकार
		1447/1	17-93	गै.मु. नाला
		1450	28-00	जाये सरकार
		1451	19-65	जाये सरकार
		1452	93-28	जाये सरकार
		1453	90-75	जाये सरकार
		1454	21-67	जाये सरकार

			1455	11-88	जाये सरकार
			1456	05-70	गै.मु. नाला
			1457	07-80	गै.मु. नाला
			1458	04-62	गै.मु. सड़क
			1459	68-75	गै.मु. मकान पक्का पांच मंजिला
			1460	46-75	गै.मु. मकान पक्का पांच मंजिला
			1461	11-52	गै.मु. सीढ़ी
			1462	106-40	गै.मु. मकान व दुकान पक्का पांच मंजिला
			1463	36-85	गै.मु. मकान व दुकान पक्का पांच मंजिला
			1464	54-38	गै.मु. मकान व दुकान पक्का पांच मंजिला
			1465	22-63	गै.मु. रास्ता
			1467/1	153-45	गै.मु. रास्ता
			1487	442-54	जाये सरकार
			1491	05-40	जाये सरकार
			1702/1	77-27	गै.मु. सड़क
			Kita.. 94	3434-72	
Shimla	Shimla (Urban)	3. US Club	101/1	42-16	गै.मु. रास्ता
			102	11-84	गै.मु. शौचालय
			105	34-85	गै.मु. सड़क
			106	02-88	गै.मु. पैहरा घर
			108/1	512-53	वन
			108/2	52-20	वन
			109	16-50	गै.मु. सैहन
			110	15-81	गै.मु. सीढ़ी
			111	54-83	गै.मु. फुल बाड़ी
			112	28-09	जाये सफेद
			125	56-40	गै.मु. अहाता
			Kita.. 11	828-09	
Shimla	Shimla (Urban)	4. Bemloi	599/1	258-50	वन
			602/1	41-80	गै.मु. सड़क
			608/1	155-28	जाये सफेद
			Kita.. 3	455-58	
Shimla	Shimla (Urban)	5. Up-Mohal Chhota Shimla Khas	166/1	13-05	गै.मु. मकान पक्का दो मंजिला
			168/1	13-75	गै.मु. अहाता
			169/1	03-84	गै.मु. नाली

			167	08-99	गै.मु. दुकान कच्ची तीन मंजिला
			1157/1	34-00	गै.मु.रास्ता
			1158/1	59-21	गै.मु.रास्ता
			1167/1	116-52	जाये सफेद
			1176/1	47-15	जाये सफेद
			1276/1208/1	06-60	जंगल बिला किस्म
			Kita.. 9	303-11	
Shimla	Shimla (Urban)	6. Bazar Ward Chhota Shimla	1	88-20	गै.मु. मकान व दुकान कच्ची तीन मंजिला
			2	04-38	गै.मु.बराम्दा
			3	13-46	गै.मु. सैहन
			4	09-50	गै.मु.सीढ़ी
			5	01-50	गै.मु. सीढ़ी
			Kita.. 5	117-04	
Shimla	Shimla (Urban)	7. Sanjauli Chowk	365/1	07-14	गै.मु. सड़क
			367/1	24-88	गै.मु. मकान पक्का चार मंजिला
			369	52-20	गै.मु. मकान
			371	03-41	गै.मु. ढारा
			372	04-73	गै.मु. सैहन
			373	11-20	गै.मु. मकान
			374	19-58	गै.मु. मकान
			375	05-60	गै.मु. पौडिया
			376	20-48	गै.मु. मकान
			378	32-25	गै.मु. होटल
			379	45-54	गै.मु. मकान
			380	22-20	गै.मु. सैहन
			381/1	10-40	जाये सरकार
			840/1	21-07	गै.मु. सैहन
			843/1	06-25	गै.मु. दुकान व मकान दो मंजिला
			845/1	08-75	गै.मु. मकान व दुकान पक्का दो मंजिला
			846/1	11-83	गै.मु. मकान व दुकान पक्का दो मंजिला
			847/1	10-08	गै.मु. सीढ़ी
			848	39-15	मकान व दुकान
			849	07-40	गै.मु. मकान

			850	47-78	जाये सरकार
			851/1	35-75	गै.मु. मकान कच्चा दो मंजिला
			1891	47-40	गै.मु. रास्ता
			836	05-00	गै.मु. ढारा
			Kita.. 24	500-07	
Shimla	Shimla Urban	8. Upper Kaithu	940	42-19	गैर मुमकिन वर्कशॉप पक्का दो मंजिला
			944/1	78-27	गैर मुमकिन सड़क
			965	25-15	गैर मुमकिन अहाता
			966	35-24	गैर मुमकिन बिजली घर पक्का एक मंजिला
			967	23-48	गैर मुमकिन अहाता
			939/1	115-03	गैर मुमकिन कोयला भंडार
			943/1	915-00	बगीचा बाखल अव्वल
			964/1	147-50	गैर मुमकिन वाहन पार्किंग
			973/1	101-45	गैर मुमकिन सेहन
			1009/1	29-78	गैर मुमकिन रास्ता
			1010/1	14-86	गैर मुमकिन रास्ता
			1011/1	04-50	जये सफेद
			1012/1	217-75	जये सरकार
			1033/1	66-00	गैर मुमकिन होटल पक्का चार मंजिला
			1034	41-71	जये सरकार
			1035	53-40	गैर मुमकिन रास्ता
			1036	10-80	गैर मुमकिन रास्ता
			1037/1	47-12	गैर मुमकिन क्वार्टर पक्का एक मंजिला
			1037/2	20-30	गैर मुमकिन क्वार्टर पक्का एक मंजिला
			1038/1	11-35	जये सरकार
			1039/1	12-50	गैर मुमकिन अहाता
			1040/1	16-62	गैर मुमकिन रास्ता
			1057/1	25-90	जय सरकार
			1064/1	62-25	गैर मुमकिन सेहन
			1065	12-75	जंगल बिला किस्म
			1066	20-70	गैर मुमकिन रास्ता
			1067	13-86	गैर मुमकिन गली
			1068	11-99	गैर मुमकिन गली
			1069	44-46	गैर मुमकिन रास्ता

			1070	05-70	जंगल बिला किस्म
			1071/1	08-60	गैर मुमकिन अहाता
			1073/1	42-28	गैर मुमकिन सैहन
			1076/1	04-50	गैर मुमकिन सैहन
			1077/1	43-50	गैर मुमकिन सैहन
			1078	19-31	जंगल बिला किस्म
			1079	27-50	गैर मुमकिन शौचालय पक्का
			1080	10-43	जंगल बिला किस्म
			1081	02-16	गैर मुमकिन सीढ़ियाँ
			1082/1	10-02	गैर मुमकिन सेहन
			1083/1	27-15	गैर मुमकिन सेहन
			1122	13-13	गैर मुमकिन सेहन
			1123	15-45	गैर मुमकिन सेहन
			1124	28-02	गैर मुमकिन डंगा
			1126	40-70	जय सरकार
			1128	17-62	गैर मुमकिन सड़क
			1128 / 1 (बन्दोबस्ती)	40-37	गैर मुमकिन सड़क
			1129/1	06-90	गैर मुमकिन सड़क
			Kita.. 47	2585-25	
Shimla	Shimla Urban	9. Up- Mohal Tara Hall	180/1	52-80	जंगल बिला किस्म
			183	06-24	गैरमुमकिन सड़क
			184/1	49-25	गैर मुमकिन नाला
			753/205/1	53-88	गैर मुमकिन रास्ता
			754/205/1	31-95	गैर मुमकिन रास्ता
			206	03-40	गैर मुमकिन रास्ता
			207	05-34	गैर मुमकिन फुलवारी
			208	19-68	गैर मुमकिन रास्ता
			209	05-18	गैर मुमकिन फुलवारी
			375/1	290-63	जंगल बिला किस्म
			377/1	742-64	जय सफेद
			378	03-00	गैर मुमकिन टंकी
			379	1-44	गैर मुमकिन टंकी
			380	1-44	गैर मुमकिन टंकी
			401/1	199-35	गैर मुमकिन सड़क
			409/1	182-27	जये सफेद
			522/1	128-64	गैर मुमकिन सड़क
			529/1	471-24	जंगल बिला किस्म
			531	29-53	गैर मुमकिन अहाता
			532	14-65	गैर मुमकिन कार्यालय पक्का तीन मंजिला

		533	67-27	जये सफेद
		533/1/1	60-87	जये सफेद
		534/1	385-39	जये सफेद
		535	19-50	गैर मुमकिन वर्कशॉप
		536	7-68	गैर मुमकिन गोदाम कच्चा
		537	35-72	गैर मुमकिन मकान पक्का एक मंजिला
		538	76-88	गैर मुमकिन मकान पक्का तीन मंजिला
		539	03-60	गैर मुमकिन सीढ़ियां
		540	07-50	गैर मुमकिन बरामदा
		541	24-75	गैर मुमकिन मूत्रालय
		542	10-80	गैर मुमकिन सीढ़ियां
		543/2	16-77	गैर मुमकिन नाला
		544	17-22	गैर मुमकिन गैराज
		545	26-45	गैर मुमकिन सेहन
		546	233-28	गैर मुमकिन मकान पक्का दो मंजिला
		547/1	04-85	गैर मुमकिन डंगा
		594/1	27-00	गैर मुमकिन गोदाम कच्चा
		595	19-91	गैर मुमकिन गली
		596	36-32	गैर मुमकिन सैहन
		597	32-48	गैर मुमकिन बरामदा
		598	05-00	गैर मुमकिन सीढ़ियां
		599	68-50	गैर मुमकिन अहाता
		600/1	55-97	गैर मुमकिन सीढ़ियां
		610	44-55	गैर मुमकिन सैहन
		611	14-40	गैर मुमकिन सीढ़ियां
		612	05-67	गैर मुमकिन फुलवारी
		613	06-56	गैर मुमकिन रास्ता
		614	04-05	गैर मुमकिन फुलवारी
		615	41-00	गैर मुमकिन सेहन
		616	05-04	गैर मुमकिन पानी का टैंक
		617	145-90	गैर मुमकिन डंगा
		618	21-45	गैर मुमकिन फुलवारी
		619	31-72	गैर मुमकिन पानी का टैंक
		620	178-86	गैर मुमकिन अहाता
		622/1	2-75	गैर मुमकिन क्वार्टर पक्का दो मंजिला
		623	22-48	गैर मुमकिन गली
		624	36-25	गैर मुमकिन सीढ़ियां
		625/1	62-17	गैर मुमकिन सीढ़ियां

			626	68-60	गैर मुमकिन डंगा
			627/1	16-50	गैर मुमकिन ढारा
			629	27-72	गैर मुमकिन सैहन
			630	02-50	गैर मुमकिन बाथरूम
			631	40-95	गैर मुमकिन मकान पक्का तीन मंजिला
			632	05-06	गैर मुमकिन द्वारा कच्चा दो मंजिला
			634	88-00	गैर मुमकिन मकान कच्चा तीन मंजिला
			635	6-74	गैर मुमकिन सैहन
			637/1	61-88	जये सफेद
			638	19-50	गैर मुमकिन ढाबा
			639	04-20	गैर मुमकिन नाली
			640	31-65	जये सफेद
			641/1	89-60	जये सफेद
			644/1	05-50	जये सफेद
			645	26-00	गैर मुमकिन दुकान कच्ची एक मंजिला
			646/1	102-45	गैर मुमकिन सड़क
			653/1	07-20	गैर मुमकिन नाली
			654/1	12-75	जये सफेद
			Kitta.. 76	4775-91	
Shimla	Shimla Urban	10. Up-Mohal Kalibari	353/1	129-98	गैर मुमकिन सड़क
			355/1	59-24	गैर मुमकिन रास्ता
			356	39-42	गैर मुमकिन सैहन
			357	37-00	गैर मुमकिन मकान पक्का एक मंजिला
			358/1	239-31	गैर मुमकिन अहाता
			358/1 बन्दोबस्ती	134-46	जये सफेद
			360/1	408-00	गैर मुमकिन मकान पक्का दो मंजिला
			362	41-58	गैर मुमकिन अहाता
			363	02-20	गैर मुमकिन शौचालय पक्का
			366/1	14-62	गैर मुमकिन सैहन
			368	368-76	जये सफेद
			369	15-60	गैर मुमकिन शौचालय कच्चा
			370	02-56	गैर मुमकिन कूड़ादान
			371/1	20-10	गैर मुमकिन रास्ता
			560/1	756-01	जये सफेद
			1169/562/1	177-68	जये सफेद
			Kita.. 16	2446-52	

Shimla	Shimla Urban	11. Bazar Ward Lakker Bazar	50/1	06-30	गैर मुमकिन मकान कच्चा चार मंजिला
			51/1	06-25	जय सफेद
			52	12-96	गैर मुमकिन डंगा
			53/1	18-65	गैर मुमकिन ढहरा
			54/1	04-72	गैर मुमकिन नाली
			55	12-46	गैर मुमकिन ढहरा
			56	08-16	गैर मुमकिन सीढ़ियां
			57	09-86	गैर मुमकिन ढारा
			58	14-05	जये सफेद
			59	108-19	जये सफेद
			60/1	22-00	जये सफेद
			68/1	04-80	गैर मुमकिन नाली
			69/1	113-72	जये सफेद
			70/1	12-82	जये सफेद
			71/1	15-87	गैर मुमकिन सीढ़ियां
			72	85-00	जय सफेद
			73	05-72	गैर मुमकिन शौचालय पक्का
			74/1	15-67	जये सफेद
			74/2	07-80	जये सफेद
			75/1	141-90	जये सफेद
			76/1	114-37	जये सफेद
			78	10-15	गैर मुमकिन ढारा
			79	05-70	गैर मुमकिन सीढ़ियो
			80	04-10	गैर मुमकिन डंगा
			81	01-90	गैर मुमकिन शौचालय पक्का
			82	01-50	गैर मुमकिन डंगा
			83	12-32	गैर मुमकिन ढारा
			84	20-60	गैर मुमकिन शौचालय पक्का
			85	32-34	गैर मुमकिन बरामदा
			86	142-51	गैर मुमकिन मकान पक्का दो मंजिला
			88/1	301-97	जये सरकार
			Kitta.. 31	1274-36	
Shimla	Shimla Urban	12. Mohal Shankli	785/1	20-55	जये सफेद
			786/1	11-62	गैर मुमकिन रास्ता
			836	26-25	गैर मुमकिन रास्ता
			837	13-50	गैर मुमकिन रास्ता
			838/1	12-96	जये सफेद

			839	144-24	जये सफेद
			840/1	18-07	गैर मुमकिन नाली
			888/1	162-53	जंगल बिला किस्म
			889/1	11-22	गैर मुमकिन नाली
			890/1	151-15	जय सफेद
			990/1	14-25	गैर मुमकिन नाली
			1014	03-20	गैर मुमकिन बावड़ी
			1015/1	419-07	जये सफेद
			1020/1	65-00	गैर मुमकिन सड़क
			1021	12-50	गैर मुमकिन डंगा
			1022	00-90	गैर मुमकिन पानी का टैंक
			1023	12-90	गैर मुमकिन सीढ़ियां
			1024	17-68	गैर मुमकिन गली
			1025/1	183-52	गैर मुमकिन मकान पक्का दो मंजिला
			1026/1	160-31	गैर मुमकिन सेहन
			1029/1	62-34	जय सफेद
			1062/1	74-71	गैर मुमकिन सड़क
			1063/1	91-00	जये सफेद
			1182/1	30-60	जंगल बिला किस्म
			Kitta.. 24	1720-07	
B. Construction of pedestrian path near Tibetan School					
Shimla	Shimla (Urban)	13. Chhota Shimla Khas	670/1	07-00	गै.मु. दुकान कच्ची एक मंजिला
			671/1	05-60	गै.मु. दुकान कच्ची एक मंजिला
			Kita.. 2	12-60	
Total			Kitta.. 357	20444-10Sq.mtr./Deci.mtr.	

This notification is made under the provision of Section 11(1) of the Right to Fair Compensation and Transparency in land Acquisition, Rehabilitation and Resettlement Act, 2013 (30 of 2013) to all whom it may concern.

The plan of land statement may be inspected in the office of the Land Acquisition Collector, HPPWD, Winter Field, Shimla-3 on any working day during the working hours.

The Government is pleased to authorize the Land Acquisition Collector, HPPWD and his staff to enter upon and survey land, take levels of any land, dig bore into the sub-soil and do all other acts required for the proper execution of the work as provided and specified in section 12 of the said Act.

Under Section 11(4) of the Act, no person shall make any transaction or cause transaction of land *i.e.* sale/purchase etc. or create any encumbrances on such land from the date of publication of this Notification without prior approval of the Collector.

Objections to the acquisitions, if any, may be filed by the person(s) interested within 60 (sixty) days from the date of publication of this notification as provided under section 15 of the Act before the Land Acquisition Collector, HPPWD, Winter field, Shimla, H.P.

By order,

Principal Secretary (PWD).

OFFICE OF THE MUNICIPAL COUNCIL, JAWALAMUKHI
Email: mc.jawalamukhi@gmail.com Phone Number- 01970-222256

**Proposed Amendment in Municipal Council Jawalamukhi (Property Taxation)
Bye-Laws, 2022**

Dated the 25th June, 2026

No. 1163/MCJ/1986-1989/2026.—In exercise of the powers conferred under section 65, 202 and 217 of the Himachal Pradesh Municipal Act, 1994 (Act No. 13 of 1994), read with already published Municipal Council Jawalamukhi (Property Taxation) Bye-Laws, 2022 dated 26-07-2022, the House of MC Jawalamukhi in meeting held on 30-07-2026 with *vide* resolution no. 515(B) has proposed to amend the Municipal Council Jawalamukhi (Property Taxation) Bye-Laws, 2022. The same are hereby published in the Rajpatra (e-Gazette) Himachal Pradesh for the information of the public as required under section 217. If any person(s) likely to be affected by these amended Bye-Laws has any objection(s) or suggestions(s) to make in relation to the amended Bye-Laws, he/she may send the same in writing to The Executive Officer of Municipal Council Jawalamukhi, within a period of 15 days from the date of publication of the notification in the Rajpatra (e-Gazette) Himachal Pradesh. The objections(s) or suggestion(s), if any, received the period specified above shall be considered by the Municipal Council Jawalamukhi before finalizing the same.

The House has resolved to amend Clause 25 relating to the Occupancy Factor (F4), whereby the value for Commercial Self and Commercial Let-out shall be 3 in place of the previously notified value of 4. All other existing provisions in the already published Bye-Laws shall remain the same.

Post the application of above proposed amendments the F4 (Occupancy factor) and F5 (Use factor) shall be as detailed below:—

25. Occupancy factor (F4)/characteristics and its value.—The occupancy factor and its value shall be as under for the purpose of Clause (c) *ibid*:—

(i) Value for residential: (F4)

(a) Value for self residential = 2 Commercial self = 3	(b) Value for Let-out residential = 2.5 Commercial Let-out = 3
---	---

(ii) Value per sq.mtr. for non-residential occupancy: (F4)

*Executive Officer,
Municipal Council Jawalamukhi.*

**GOVERNOR'S SECRETARIAT
HIMACHAL PRADESH LOK BHAVAN, SHIMLA**

NOTIFICATION

Dated the 8th September, 2026

No. 42-2/78-GS.—A Search-cum-Selection Committee was constituted for the appointment of the Vice-Chancellor, Chaudhary Sarwan Kumar Himachal Pradesh Krishi Vishvavidyalaya, Palampur, which was notified *vide* order of even number dated 15-05-2025. The Advertisement & Notice were issued on 21-07-2025. Now, in compliance of the judgment of the Hon'ble High Court of the Himachal Pradesh, Shimla in CWP No. 4259 of 2026 and CWP No. 5087 of 2026, the Hon'ble Governor (Chancellor), Himachal Pradesh has dissolved/withdrawn the same.

The new/fresh Search-cum-Selection Committee will be constituted and notified separately.

KAVINDER GUPTA,
*Governor (Chancellor),
Chaudhary Sarwan Kumar Himachal Pradesh,
Krishi Vishvavidyalaya, Palampur.*

**GOVERNOR'S SECRETARIAT
HIMACHAL PRADESH LOK BHAVAN, SHIMLA**

NOTIFICATION

Dated the 8th September, 2026

No. 45-2/85-GS.—A Search-cum-Selection Committee was constituted for the appointment of the Vice-Chancellor, Dr. Yashwant Singh Parmar University of Horticulture and Forestry, Nauni, Solan, which was notified *vide* order of even number dated 21-06-2025. The Advertisement & Notice were issued on 21-07-2025. Now, in compliance of the judgment of the Hon'ble High Court of the Himachal Pradesh, Shimla in CWP No. 4259 of 2026 and CWP No. 5087 of 2026, the Hon'ble Governor (Chancellor), Himachal Pradesh has dissolved/withdrawn the same.

The new/fresh Search-cum-Selection Committee will be constituted and notified separately.

KAVINDER GUPTA,
*Governor (Chancellor),
Dr. Yashwant Singh Parmar University of
Horticulture & Forestry, Nauni, Solan (H.P.).*

In the Court of Sub-Divisional Magistrate, Bhattiyat at Chowari, District Chamba (H.P.)

In the matter of :

Smt. Neemo d/o Sh. Dhut, r/o Village Sangnagar, P.O. Turkada, Tehsil Bhattiyat, District Chamba (H.P.)

Versus

General Public

Proclamation for the delayed birth registration under Section 13(3) of the Registration of Births and Deaths Act, 1969.

Whereas, an application of Smt. Neemo d/o Sh. Dhut, r/o Village Sangnagar, P.O. Turkada, Tehsil Bhattiyat, District Chamba (H.P.) has been received in this office through Additional registrar (Birth & Death)-cum-Medical Officer of Health Chamba, District Chamba (H.P.) for the delayed registration of her birth in accordance with Section 13(3) of the Registration of Births and Deaths Act, 1969.

Whereas, it has been stated in the application that Smt. Neemo was born on 01-07-1965, but the registration of her birth could not be done within the prescribed period as stipulated under the Act and Rules made thereunder.

Now, therefore, in order to verify and confirm the accuracy of the information provided, this proclamation is hereby issued for the general information of the public at large. Any person having any objection or relevant information with regard to the delayed registration of the aforesaid birth is hereby called upon to submit the same in writing to the undersigned within 30 (thirty) days from the date of issuance of this notice.

In case no objection is received within the stipulated period, it shall be presumed that no objection exists and the matter shall be proceeded with further in accordance with law.

Issued under my hand and seal on this 31st day of August, 2026.

Seal.

Sd/-
Sub-Divisional Magistrate,
Bhattiyat at Chowari, District Chamba (H.P.).

In the Court of Sub-Divisional Magistrate, Bhattiyat at Chowari, District Chamba (H.P.)

In the matter of :

Smt. Shushma Thapa d/o Sh. Shyam Singh, r/o Village Kaluganj, P.O. Bakloh, Tehsil Bhattiyat, District Chamba (H.P.)

Versus

General Public

Proclamation for the delayed birth registration under Section 13(3) of the Registration of Births and Deaths Act, 1969.

Whereas, an application of Smt. Shushma Thapa d/o Sh. Shyam Singh, r/o Village Kaluganj, P.O. Bakloh, Tehsil Bhattiyat, District Chamba (H.P.) has been received in this office through Additional registrar (Birth & Death)-cum-Medical Officer of Health Chamba, District Chamba (H.P.) for the delayed registration of her birth in accordance with Section 13(3) of the Registration of Births and Deaths Act, 1969.

Whereas, it has been stated in the application that Smt. Shushma Thapa was born on 25-08-1970, but the registration of her birth could not be done within the prescribed period as stipulated under the Act and Rules made thereunder.

Now, therefore, in order to verify and confirm the accuracy of the information provided, this proclamation is hereby issued for the general information of the public at large. Any person having any objection or relevant information with regard to the delayed registration of the aforesaid birth is hereby called upon to submit the same in writing to the undersigned within 30 (thirty) days from the date of issuance of this notice.

In case no objection is received within the stipulated period, it shall be presumed that no objection exists and the matter shall be proceeded with further in accordance with law.

Issued under my hand and seal on this 31st day of August, 2026.

Seal.

Sd/-
Sub-Divisional Magistrate,
Bhattiyat at Chowari, District Chamba (H.P.).

In the Court of Sub-Divisional Magistrate, Bhattiyat at Chowari, District Chamba (H.P.)

In the matter of :

Smt. Asha Devi d/o Sh. Duni Chand, r/o Village & P.O. Nainikhad, Tehsil Bhattiyat, District Chamba (H.P.).

Versus

General Public

Proclamation for the delayed birth registration under Section 13(3) of the Registration of Births and Deaths Act, 1969.

Whereas, an application of Smt. Asha Devi d/o Sh. Duni Chand, r/o Village & P.O. Nainikhad, Tehsil Bhattiyat, District Chamba (H.P.) has been received in this office through Additional registrar (Birth & Death)-cum-Medical Officer of Health Chamba, District Chamba (H.P.) for the delayed registration of her birth in accordance with Section 13(3) of the Registration of Births and Deaths Act, 1969.

Whereas, it has been stated in the application that Smt. Asha Devi was born on 24-03-1965, but the registration of her birth could not be done within the prescribed period as stipulated under the Act and Rules made thereunder.

Now, therefore, in order to verify and confirm the accuracy of the information provided, this proclamation is hereby issued for the general information of the public at large. Any person having any objection or relevant information with regard to the delayed registration of the aforesaid birth is hereby called upon to submit the same in writing to the undersigned within 30 (thirty) days from the date of issuance of this notice.

In case no objection is received within the stipulated period, it shall be presumed that no objection exists and the matter shall be proceeded with further in accordance with law.

Issued under my hand and seal on this 31st day of August, 2026.

Seal.

Sd/-
Sub-Divisional Magistrate,
Bhattiyat at Chowari, District Chamba (H.P.).

ब अदालत तहसीलदार एवं कार्याकारी दण्डाधिकारी, थुरल, जिला कांगड़ा (हि0प्र0)

मुकदमा नं० : 813039/2026

तारीख पेशी : 24-09-2026

श्री ईश्वर दास पुत्र किरपू राम, निवासी धनियारा, डाकघर डूहक, तहसील थुरल, जिला कांगड़ा (हि0प्र0)।
प्रार्थी।

बनाम

आम जनता

प्रतिवादी।

विषय.—जन्म व मृत्यु पंजीकरण अधिनियम, 1969 की धारा 13(3) के तहत मृत्यु पंजीकरण हेतु प्रार्थना पत्र।

श्री ईश्वर दास पुत्र किरपू राम, निवासी धनियारा, डाकघर डूहक, तहसील थुरल, जिला कांगड़ा (हि0प्र0) ने इस अदालत में प्रार्थना-पत्र मय ब्यान हलफी पेश किया व आवेदन किया कि उसके भाई श्री राजेश कुमार पुत्र श्री किरपू राम का देहांत दिनांक 15-04-2015 को गांव धनियारा, डाकघर डूहक, तहसील थुरल, जिला कांगड़ा, हिमाचल प्रदेश में हुआ है। परन्तु अज्ञानतावश इनकी मृत्यु का पंजीकरण ग्राम पंचायत अभिलेख में दर्ज न करवाया गया है। अतः प्रार्थी इस न्यायालय के माध्यम से अपने भाई की मृत्यु का पंजीकरण करने का आदेश ग्राम पंचायत डूहक को जारी करवाना चाहता है।

अतः प्रार्थी का आवेदन स्वीकार करते हुए इस इशतहार, मुस्त्री/मुनादी व चस्पांगी द्वारा आम जनता को सूचित किया जाता है कि यदि किसी व्यक्ति या संस्था को उपरोक्त दिवंगत श्री राजेश कुमार पुत्र श्री किरपू राम की मृत्यु तिथि 15-04-2015 के पंजीकरण बारे कोई उजर एवं ऐतराज हो तो वह असालतन या वकालतन तारीख पेशी 24-09-2026 को हाजिर अदालत हो अपना ऐतराज पेश कर सकता है बाद तारीख पेशी किसी किस्म का उजर एवं ऐतराज नहीं सुना जावेगा व उपरोक्त श्री राजेश कुमार पुत्र श्री किरपू राम की मृत्यु का पंजीकरण करने का आदेश उप स्थानीय पंजीकार जन्म व मृत्यु ग्राम पंचायत डूहक को पारित कर दिये जाएंगे।

यह इशतहार मेरे हस्ताक्षर व मोहर अदालत से आज दिनांक 24-08-2026 को जारी हुआ।

मोहर।

हस्ताक्षरित/—
कार्यकारी दण्डाधिकारी,
थुरल, जिला कांगड़ा (हि0प्र0)।

**In The Court of Naib Tehsildar-cum-Executive Magistrate, Raja Ka Talab,
Distt. Kangra (H.P.)**

File No. : /NTEH/2026

Date of Institution : 24-08-2026

Case Titled : Registration of Death

Sh. Avinash Kumar s/o Sh. Dev Raj Sharma, r/o Vill. Nerna, P.O. & Sub-Tehsil Raja Ka Talab, Distt. Kangra (H.P.).

Versus

The General Public

Whereas, Sh. Avinash Kumar s/o Sh. Dev Raj Sharma, r/o Vill. Nerna, P.O. & Sub-Tehsil Raja Ka Talab, Distt. Kangra (H.P.) has filed an application before the undersigned that date of death of his brother is 15-02-1994 but due to ignorances and lack of knowledge it has not been entered in the concerned Gram Panchayat register. He has further stated that he wants to get it registered in Gram Panchayat Nerna, Sub Tehsil Raja Ka Talab.

The applicant has attached non-availability certificate, recommendation of Additional Distt. Registrar (Birth & Death) cum Medical Officer of Health Kangra at Dharamshala. Affidavit of two witnesses namely Sh. Angrej Singh s/o Sh. Babu Ram, r/o Vill. & P.O Talara, Sub Tehsil Raja ka Talab, Distt. Kangra (H.P.) & Sh. Surjit Singh s/o Sh. Amar Singh, r/o V.P.O. Bari, Sub-Tehsil Raja Ka Talab, Distt. Kangra have been attached in support of his claim.

Now, therefore, in pursuance of section 13(3) of The Registration of Birth & Death Act, 1969 a proclamation to all General public concerned is hereby issued that objections in this regard i.e. to enter the date of Death of his brother namely Sh. Pankaj Kumar s/o Sh. Dev Raj Sharma shall be heard by the undersigned on 30-09-26 in his court at Raja ka Talab. Anyone having any objections in the matter may do so on the said date and place in person or through legal practitioner or his/her recognised agent. In case non-appearance, the proceedings will continue *ex-parte* and necessary action in this matter will be taken accordingly as per law.

Given under my hand and seal of the court on 29-08-2026.

Seal.

Sd/-

*Naib Tehsildar-cum-Executive Magistrate,
Raja Ka Talab, Distt. Kangra (H.P.).*

**In The Court of Naib Tehsildar-cum-Executive Magistrate, Raja Ka Talab,
Distt. Kangra (H.P.)**

File No. : /NTEH/2026

Date of Institution : 22-08-2026

Case Titled : Registration of Death

Sh. Prabhat Singh s/o Sh. Balwant Singh, r/o Vill. Laholi, P.O. Chhattar, Sub-Tehsil Raja Ka Talab, Distt. Kangra (H.P.).

Versus

The General Public

Whereas, Sh. Prabhat Singh s/o Sh. Balwant Singh, r/o Vill. Laholi, P.O. Chhattar, Sub-Tehsil Raja Ka Talab, Distt. Kangra (H.P.) has filed an application before the undersigned that date of death of his Grand Father is 04-07-1985 but due to ignorances and lack of knowledge it has not been entered in the concerned Gram Panchayat register. He has further stated that he wants to get it registered in Gram Panchayat Chhattar, Sub Tehsil Raja Ka Talab.

The applicant has attached non-availability certificate, recommendation of Additional Distt. Registrar (Birth & Death) cum Medical Officer of Health Kangra at Dharamshala. Affidavit of two witnesses namely Sh. Angrej Singh s/o Sh. Babu Ram, r/o Vill. & P.O Talara, Sub Tehsil Raja ka Talab, Distt. Kangra (H.P.) & Sh. Najar Singh s/o Sh. Chunku Ram, r/o Vill. Mangdial, P.O. Chhattar, Sub-Tehsil Raja Ka Talab, Distt. Kangra have been attached in support of his claim.

Now, therefore, in pursuance of section 13(3) of The Registration of Birth & Death Act, 1969 a proclamation to all General public concerned is hereby issued that objections in this regard i.e. to enter the date of Death of his Grand Father namely Sh. Naranjan s/o Sh. Sohanu shall be heard by the undersigned on 30-09-26 in his court at Raja Ka Talab. Anyone having any objections in the matter may do so on the said date and place in person or through legal practitioner or his/her recognised agent. In case non-appearance, the proceedings will continue *ex-parte* and necessary action in this matter will be taken accordingly as per law.

Given under my hand and seal of the court on 29-08-2026.

Seal.

Sd/-
Naib Tehsildar-cum-Executive Magistrate,
Raja Ka Talab, Distt. Kangra (H.P.).

**In the court of Dr. Ganesh Thakur, Marriage Officer-cum-Sub Divisional Magistrate,
Shahpur, District Kangra (H.P.)**

1. Sh. Deepak s/o Galora Ram, V.P.O. Bhanala, Tehsil Shahpur, Distt. Kangra (H.P.).
 2. Smt. Sonika d/o Tarlok Chand, Village Dhanota, P.O. Gopalpur, Tehsil Palampur Distt. Kangra (H.P.)
- . . Applicants.

Versus

1. General Public
 2. Local Registrar, Gram Panchayat Bhanala
- . . Respondents.

Subject.—Application for the Marriage registration u/s 8 of registration of Marriage Act, 1996.

Sh. Deepak s/o Galora Ram, V.P.O. Bhanala, Tehsil Shahpur, Distt. Kangra (H.P.) and Smt. Sonika d/o Tarlok Chand, Village Dhanota, P.O. Gopalpur, Tehsil Palampur, Distt. Kangra (H.P.) has filed an application u/s 8 of registration of Marriage Act, 1996 alongwith declaration in which they have stated that they have solemnized their marriage on 13-04-2019 at Village Dhanota, P.O. Gopalpur, Tehsil Palampur, Distt. Kangra (H.P.) according to Hindu rites & customs.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding the registration of this marriage can file the objection personally or in

writing before this Court on or before 28-09-2026. After that no objection will be entertained and marriage will be registered accordingly.

Seal.

Sd/-
(DR. GANESH THAKUR),
Marriage Officer-cum-Sub-Divisional Magistrate,
Shahpur, Distict Kangra (H.P.).

**In the court of Dr. Ganesh Thakur, Marriage Officer-cum-Sub Divisional Magistrate,
Shahpur, District Kangra (H.P.)**

1. Sh. Subhash Chand s/o Sh. Duni Chand, Village Bhatti, P.O. Rajol, Tehsil Shahpur, Distt. Kangra (H.P.).
 2. Smt. Sarita d/o Sh. Jagdish Chand, V.P.O. Samirpur Chakwan, Tehsil & Distt. Kangra (H.P.)
- . . Applicants.

Versus

1. General Public
 2. Local Registrar, Gram Panchayat Ambari
- . . Respondents.

Subject.—Application for the Marriage registration u/s 16 of Special Marriage Act, 1954.

Sh. Subhash Chand s/o Sh. Duni Chand, Village Bhatti, P.O. Rajol, Tehsil Shahpur, Distt. Kangra (H.P.) and Smt. Sarita d/o Sh. Jagdish Chand, V.P.O. Samirpur Chakwan, Tehsil & Distt. Kangra (H.P.) has filed an application u/s 16 of Special Marriage Act, 1954 alongwith declaration in which they have stated that they have solemnized their marriage on 13-04-2007 at Village Bhatti, P.O. Rajol, Tehsil Shahpur, Distt. Kangra (H.P.) as per Hindu rites & customs.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding the registration of this marriage can file an objection personally or in writing before this Court on or before 28-09-2026. After that no objection will be entertained and marriage will be registered accordingly.

Seal.

Sd/-
(DR. GANESH THAKUR),
Marriage Officer-cum-Sub-Divisional Magistrate,
Shahpur, Distict Kangra (H.P.).

**In the court of Dr. Ganesh Thakur, Marriage Officer-cum-Sub Divisional Magistrate,
Shahpur, District Kangra (H.P.)**

1. Sh. Ashish Sharma s/o Sh. Shiv Ram Sharma, r/o Near Hospital Road Shahpur, Tehsil Shahpur, Distt. Kangra (H.P.).
 2. Smt. Reema Massey c/o Basil Massey, r/o 197D, Pocket-12 LIG Flats, Jasola, Okhla, P.O. New Friends Colony, Distt. South Delhi
- . . Applicants.

Versus

1. General Public
2. Local Registrar, Gram Panchayat Shahpur . . Respondents.

Subject.—Application for the Marriage registration u/s 16 of Special Marriage Act, 1954.

Sh. Ashish Sharma s/o Sh. Shiv Ram Sharma, r/o Near Hospital Road Shahpur, Tehsil Shahpur, Distt. Kangra (H.P.) and Smt. Reema Massey c/o Basil Massey, r/o 197D, Pocket-12 LIG Flats, Jasola, Okhla, P.O. New Friends Colony, Distt. South Delhi has filed the application u/s 16 of Special Marriage Act, 1954 alongwith declaration in which they have stated that they have solemnized their marriage on 15-01-2025 at Nagar Panchayat Shahpur, Tehsil Shahpur, Distt. Kangra (H.P.) as per Hindu rites & customs.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding the registration of this marriage can file an objection personally or in writing before this Court on or before 28-09-2026. After that no objection will be entertained and marriage will be registered accordingly.

Seal.

Sd/-
(DR. GANESH THAKUR),
Marriage Officer-cum-Sub-Divisional Magistrate,
Shahpur, Distict Kangra (H.P.).

**In the court of Dr. Ganesh Thakur, Marriage Officer-cum-Sub Divisional Magistrate,
Shahpur, District Kangra (H.P.)**

1. Sh. Ankit Bhardwaj s/o Sh. Kartar Chand, V.P.O. Basnoor, Tehsil Shahpur, Distt. Kangra (H.P.).
2. Smt. Reena Devi d/o Sh. Dershan Lal, Ward No. 10, House No. 13, Hamirpur, Tehsil Hamirpur, Ram Nagar, Distt. Hamirpur (H.P.)
. . Applicants.

Versus

1. General Public
2. Local Registrar, Gram Panchayat Basnoor . . Respondents.

Subject.—Application for the Marriage registration u/s 8 of registration of Marriage Act, 1996.

Sh. Ankit Bhardwaj s/o Sh. Kartar Chand, V.P.O. Basnoor, Tehsil Shahpur, Distt. Kangra (H.P.) and Smt. Reena Devi d/o Sh. Dershan Lal, Ward No. 10, House No. 13, Hamirpur, Tehsil Hamirpur, Ram Nagar, Distt. Hamirpur (H.P.) has filed an application u/s 8 of registration of Marriage Act, 1996 alongwith declaration in which they have stated that they have solemnized their marriage on 15-05-2025 at Ward No. 10, House No. 13, Hamirpur, Tehsil Hamirpur, Ram Nagar, Distt. Hamirpur (H.P.) as per Hindu rites & customs.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding the registration of this marriage can file the objection personally or in writing before this Court on or before 30-09-2026. After that no objection will be entertained and marriage will be registered accordingly.

Seal.

Sd/-
(DR. GANESH THAKUR),
Marriage Officer-cum-Sub-Divisional Magistrate,
Shahpur, Distict Kangra (H.P.).

**In the court of Dr. Ganesh Thakur, Marriage Officer-cum-Sub Divisional Magistrate,
Shahpur, District Kangra (H.P.)**

1. Sh. Sanjay Kumar s/o Sh. Amar Singh, Village Khariri, P.O. & Sub-Tehsil Darini,
Distt. Kangra (H.P.).

2. Smt. Kalpana Devi d/o Sh. Kamal Kumar, V.P.O. Kharuhal, Tehsil Palampur, Distt.
Kangra (H.P.) . . Applicants.

Versus

1. General Public
2. Local Registrar, Gram Panchayat Darini . . Respondents.

Subject.—Application for the Marriage registration u/s 16 of Special Marriage Act, 1954.

Sh. Sanjay Kumar s/o Sh. Amar Singh, Village Khariri, P.O. & Sub- Tehsil Darini, Distt. Kangra (H.P.) and Smt. Kalpana Devi d/o Sh. Kamal Kumar, V.P.O. Kharuhal, Tehsil Palampur, Distt. Kangra (H.P.) has filed an application u/s 16 of Special Marriage Act, 1954 alongwith declaration in which they have stated that they have solemnized their marriage on 09-09-2019 V.P.O. Kharuhal, Tehsil Palampur, Distt. Kangra (H.P.) as per Hindu rites & customs.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding the registration of this marriage can file the objection personally or in writing before this Court on or before 25-09-2026. After that no objection will be entertained and marriage will be registered accordingly.

Seal.

Sd/-
(DR. GANESH THAKUR),
Marriage Officer-cum-Sub-Divisional Magistrate,
Shahpur, Distict Kangra (H.P.).

**In the court of Dr. Ganesh Thakur, Marriage Officer-cum-Sub Divisional Magistrate,
Shahpur, District Kangra (H.P.)**

1. Sh. Adarsh Balouria s/o Rajeev Kumar, Village Kairi, P.O. & Tehsil Shahpur, Distt.
Kangra (H.P.).

2. Smt. Dixit Angaria d/o Sh. Sanjay Angaria, r/o Village Malog, P.O. Atiyala Dai, Tehsil Palampur, Distt. Kangra (H.P.) . . Applicants.

Versus

1. General Public
2. Local Registrar, Gram Panchayat Bhanala . . Respondents.

Subject.—Application for the Marriage registration u/s 8 of registration of Marriage Act, 1996.

Sh. Adarsh Balouria s/o Rajeev Kumar, Village Kairi, P.O. & Tehsil Shahpur, Distt. Kangra (H.P.) and Smt. Dixit Angaria d/o Sh. Sanjay Angaria, r/o Village Malog, P.O. Atiyala Dai, Tehsil Palampur, Distt. Kangra (H.P.) has filed an application u/s 8 of registration Marriage Act, 1996 alongwith declaration in which they have stated that they have solemnized their marriage on 27-11-2025 Village Malog, P.O. Atiyala Dai, Tehsil Palampur, Distt. Kangra (H.P.) according to Hindu rites & customs.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding the registration of this marriage can file the objection personally or in writing before this Court on or before 20-09-2026. After that no objection will be entertained and marriage will be registered accordingly.

Seal.

Sd/-
(DR. GANESH THAKUR),
Marriage Officer-cum-Sub-Divisional Magistrate,
Shahpur, Distict Kangra (H.P.).

**In the court of Dr. Ganesh Thakur, Marriage Officer-cum-Sub Divisional Magistrate,
Shahpur, District Kangra (H.P.)**

1. Sh. Robin Kumar s/o Sh. Kali Dass, Village Bhatech, P.O. Tharu, Tehsil Shahpur, Distt. Kangra (H.P.).

2. Smt. Deepa Rani d/o Sh. Balbeer Singh, Village Mohalla Narayanpur, Moulagarh Sambhal, Uttar Pradesh-202 412 . . Applicants.

Versus

1. General Public
2. Local Registrar, Gram Panchayat Tharu . . Respondents.

Subject.—Application for the Marriage registration u/s 16 of Special Marriage Act, 1954.

Sh. Robin Kumar s/o Sh. Kali Dass, Village Bhatech, P.O. Tharu, Tehsil Shahpur, Distt. Kangra (H.P.) and Smt. Deepa Rani d/o Sh. Balbeer Singh, Village Mohalla Narayanpur, Moulagarh Sambhal, Uttar Pradesh-202 412 has filed an application u/s 16 of Special Marriage Act, 1954 alongwith declaration in which they have stated that they have solemnized their marriage on 08-12-2023 at Billanbali, P.O. Baddi, Distt. Solan (H.P.) as per Hindu rites & customs.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding the registration of this marriage can file the objection personally or in writing before this Court on or before 25-09-2026. After that no objection will be entertained and marriage will be registered accordingly.

Seal.

Sd/-
(DR. GANESH THAKUR),
Marriage Officer-cum-Sub-Divisional Magistrate,
Shahpur, Distict Kangra (H.P.).

**In the court of Dr. Ganesh Thakur, Marriage Officer-cum-Sub Divisional Magistrate,
Shahpur, District Kangra (H.P.)**

1. Sh. Manmohan Singh s/o Sh. Jagdish Chand, Village Basnoor, Tehsil Shahpur, Distt. Kangra (H.P.).

2. Smt. Anita Kumari d/o Sh. Sita Ram Rai, r/o Village Puraichak Thana Garah, P.O. Vijayhar, Distt. Banka Bihar . . Applicants.

Versus

1. General Public

2. Local Registrar, Gram Panchayat Basnoor

. . Respondents.

Subject.—Application for the Marriage registration u/s 16 of Special Marriage Act, 1954.

Sh. Manmohan Singh s/o Sh. Jagdish Chand, Village Basnoor, Tehsil Shahpur, Distt. Kangra (H.P.) and Smt. Anita Kumari d/o Sh. Sita Ram Rai, r/o Village Puraichak Thana Garah, P.O. Vijayhar, Distt. Banka Bihar has filed an application u/s 16 of Special Marriage Act, 1954 alongwith declaration in which they have stated that they have solemnized their marriage on 21-05-2025 at Shiv Shakti Mandir Paddar Chamunda Goswami Vikas Kalyan Sabha, Himachal Pradesh, Distt. Kangra (H.P.) as per Hindu rites & customs.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding the registration of this marriage can file the objection personally or in writing before this Court on or before 30-09-2026. After that no objection will be entertained and marriage will be registered accordingly.

Seal.

Sd/-
(DR. GANESH THAKUR),
Marriage Officer-cum-Sub-Divisional Magistrate,
Shahpur, Distict Kangra (H.P.).

**In the court of Dr. Ganesh Thakur, Marriage Officer-cum-Sub Divisional Magistrate,
Shahpur, District Kangra (H.P.)**

1. Sh. Deeno Ram s/o Sh. Nodha Ram, Village Kanol, P.O. Salli, Sub-Tehsil Darini, Distt. Kangra (H.P.).

2. Smt. Geetanjali Sharma d/o Sh. Neel Kanth Sharma, r/o Kapahi Niwas, House No. 257, Khajanchi, Mohalla, Khaniyara Road Kotwali, Bazar, Dharamshala, Tehsil Dharamshala, Distt. Kangra (H.P.) . . Applicants.

Versus

1. General Public
2. Local Registrar, Gram Panchayat Kanol . . Respondents.

Subject.—Application for the Marriage registration u/s 16 of Special Marriage Act, 1954.

Sh. Deeno Ram s/o Sh. Nodha Ram, Village Kanol, P.O. Salli, Sub-Tehsil Darini, Distt. Kangra (H.P.) and Smt. Geetanjali Sharma d/o Sh. Neel Kanth Sharma, r/o Kapahi Niwas, House No. 257, Khajanchi, Mohalla, Khaniyara Road Kotwali, Bazar, Dharamshala, Tehsil Dharamshala, Distt. Kangra (H.P.) has filed an application u/s 16 of Special Marriage Act, 1954 alongwith declaration in which they have stated that they have solemnized their marriage on 10-08-2026 at Shri Mata Mansa Devi Mandir (Chamunda Mandir), Distt. Kangra (H.P.) as per Hindu rites & customs.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding the registration of this marriage can file the objection personally or in writing before this Court on or before 30-09-2026. After that no objection will be entertained and marriage will be registered accordingly.

Seal.

Sd/-
(DR. GANESH THAKUR),
Marriage Officer-cum-Sub-Divisional Magistrate,
Shahpur, Distict Kangra (H.P.).

**In the court of Dr. Ganesh Thakur, Marriage Officer-cum-Sub Divisional Magistrate,
Shahpur, District Kangra (H.P.)**

1. Sh. Chain Singh s/o Sh. Parshotam Chand, Ward No. 02, Village Hara, P.O. & Tehsil Shahpur, Distt. Kangra (H.P.).

2. Smt. Sunita Kumari d/o Sh. Mahavir Singh, r/o Village Vanskati Nagar, ITI. Field Buxar, P.O. Buxar, Distt. Buxar, Bihar . . Applicants.

Versus

1. General Public
2. Local Registrar, Gram Panchayat Shahpur . . Respondents.

Subject.—Application for the Marriage registration u/s 16 of Special Marriage Act, 1954.

Sh. Chain Singh s/o Sh. Parshotam Chand, Ward No. 02, Village Hara, P.O. & Tehsil Shahpur, Distt. Kangra (H.P.) and Smt. Sunita Kumari d/o Sh. Mahavir Singh, r/o Village Vanskati Nagar, ITI. Field Buxar, P.O. Buxar, Distt. Buxar, Bihar has filed an application u/s 16 of Special Marriage Act, 1954 alongwith declaration in which they have stated that they have solemnized their

marriage on 14-11-2024 at Shri Mata Mansa Devi Mandir (Chamunda Mandir), Distt. Kangra (H.P.) as per Hindu rites & customs.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding the registration of this marriage can file the objection personally or in writing before this Court on or before 30-09-2026. After that no objection will be entertained and marriage will be registered accordingly.

Seal.

Sd/-
(DR. GANESH THAKUR),
Marriage Officer-cum-Sub-Divisional Magistrate,
Shahpur, Distt. Kangra (H.P.).

**In the Court of Dr. Ganesh Thakur, Marriage Officer-cum-Sub-Divisional Magistrate,
Shahpur, Distt. Kangra (H.P.)**

1. Sh. Bhumi Singh s/o Sh. Saligram, Village Thamba, P.O. Durgella, Tehsil Shahpur, Distt. Kangra (H.P.).

2. Smt. Kalaso Devi d/o Sh. Saran Dass, Village Bhangyan, P.O. Balana, Tehsil Sihunta, Distt. Chamba (H.P.)
.. Applicants.

Versus

1. General Public
2. Local Registrar, Gram Panchayat Durgella
.. Respondents.

Subject.—Application for the Marriage Registration u/s 8 of Registration of Marriages Act, 1996.

Sh. Bhumi Singh s/o Sh. Saligram, Village Thamba, P.O. Durgella, Tehsil Shahpur, Distt. Kangra (H.P.) (Died on dated 20-07-2023) and Smt. Kalaso Devi d/o Sh. Saran Dass, Village Bhangyan, P.O. Balana, Tehsil Sihunta, Distt. Chamba has filed an application u/s 8 of registration of Marriages Act, 1996 alongwith declaration in which they have stated that they have solemnized their marriage on 08-12-1980 Village Thamba, P.O. Durgella, Tehsil Shahpur, Distt. Kangra, H.P. according to Hindu rites & customs.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding the registration of this marriage can file an objection personally or in writing before this court on or before 30-09-2026. After that no objection will be entertained and marriage will be registered accordingly.

Seal.

Sd/-
(Dr. GANESH THAKUR),
Marriage Officer-cum-Sub-Divisional Magistrate,
Shahpur, Distt. Kangra (H.P.).

ब अदालत श्री रमन ठाकुर कार्यकारी दण्डाधिकारी, बैजनाथ, जिला कांगड़ा (हि0प्र0)

मुकदमा नं0 : 7085147/2026

किस्म मुकदमा : दुरुस्ती नाम

तारीख पेशी : 05-10-2026

बाल कृष्ण पुत्र श्री वृज लाल, निवासी गांव व डा0 भेठ झिकली, तह0 बैजनाथ, जिला कांगड़ा, हि0प्र0।

बनाम

आम जनता

प्रार्थना पत्र बराये दुरुस्ती राजस्व अभिलेख में प्रार्थी का नाम दुरुस्त करके बालक राम पुत्र श्री वृज लाल पुत्र निहाला के बजाए बाल कृष्ण पुत्र श्री वृज लाल पुत्र निहाला दर्ज करने बारे।

बाल कृष्ण पुत्र श्री वृज लाल, निवासी गांव व डा0 भेठ झिकली, तह0 बैजनाथ, जिला कांगड़ा, हि0प्र0 ने अदालत हजा में प्रार्थना-पत्र गुजारा है कि वह महाल अवैरी, तह0 बैजनाथ में भू-स्वामी है तथा राजस्व अभिलेख में मेरा नाम बालक राम पुत्र श्री वृज लाल पुत्र निहाला है। जबकि प्रार्थी का असल नाम बाल कृष्ण पुत्र श्री वृज लाल पुत्र निहाला है। लिहाजा इसे दुरुस्त करके बाल कृष्ण पुत्र श्री वृज लाल पुत्र निहाला किया जावे।

अतः सर्व-साधारण को इस इशतहार के माध्यम से सूचित किया जाता है कि यदि किसी व्यक्ति को इस बारे में कोई उजर/एतराज हो तो वह दिनांक 05-10-2026 को सुबह 10.00 बजे इस न्यायालय में असालतन या वकालतन हाजिर आकर अपने उजर/एतराज पेश कर सकता है। अन्यथा प्रार्थना पत्र में नियमानुसार उचित आदेश परित कर दिये जाएंगे।

आज दिनांक 24-08-2026 को मेरे हस्ताक्षर व मोहर द्वारा अदालत से जारी हुआ।

मोहर।

हस्ताक्षरित/—
कार्यकारी दण्डाधिकारी,
बैजनाथ, जिला कांगड़ा (हि0प्र0)।

ब अदालत श्री रमन ठाकुर कार्यकारी दण्डाधिकारी, बैजनाथ, जिला कांगड़ा, हि0प्र0

सत्या देवी पुत्री श्री दूलो राम, निवासी गांव कल्याणा, डा0 मझैरना, तह0 बैजनाथ, जिला कांगड़ा, हि0प्र0।

बनाम

आम जनता

प्रार्थना पत्र जेरे धारा 13(3) जन्म एवं मृत्यु पंजीकरण अधिनियम 1969.

सत्या देवी पुत्री श्री दूलो राम निवासी गांव कल्याणा, डा0 मझैरना, तह0 बैजनाथ, जिला कांगड़ा, हि0प्र0 ने इस अदालत में प्रार्थना-पत्र गुजारा है कि उसका जन्म दिनांक 20-02-1954 को गांव कल्याणा, डा0 मझैरना में हुआ था, परन्तु इस बारे पंचायत के रिकार्ड में पंजीकरण नहीं करवाया जा सका। अतः अब पंजीकरण के आदेश दिए जाएं।

अतः इस नोटिस के माध्यम से सर्वसाधारण को सूचित किया जाता है कि यदि किसी व्यक्ति को उपरोक्त जन्म/मृत्यु के पंजीकरण बारे में कोई उजर/एतराज हो तो वह दिनांक 05-10-2026 को सुबह

10.00 बजे असालतन या वकालतन हाजिर आकर अपना उजर/एतराज पेश कर सकता है। अन्यथा उपरोक्त जन्म/मृत्यु के पंजीकरण वारे आदेश परित कर दिये जाएंगे। उसके उपरान्त किसी भी प्रकार का कोई भी उजर/एतराज न सुना जाएगा।

आज दिनांक 24-08-2026 को मेरे हस्ताक्षर व मोहर अदालत द्वारा जारी हुआ।

मोहर।

हस्ताक्षरित/—
कार्यकारी दण्डाधिकारी,
बैजनाथ, जिला कांगड़ा, हि0प्र0।

ब अदालत तहसीलदार एवं कार्यकारी दण्डाधिकारी, तहसील पंचरुखी, जिला कांगड़ा, हि0प्र0

मुकदमा न : 11/2026

तारीख पेशी : 22-09-2026

श्रीमती रीता देवी पुत्री ध्यान सिंह, निवासी गांव लदोह, डाकघर व तहसील पंचरुखी, जिला कांगड़ा, हि0प्र0।

बनाम

आम जनता/ग्राम पंचायत लदोह

प्रार्थना पत्र अधिनियम धारा 13 (3) जन्म एवं मृत्यु पंजीकरण अधिनियम, 1969.

श्रीमती रीता देवी पुत्री ध्यान सिंह, निवासी गांव लदोह, डाकघर व तहसील पंचरुखी, जिला कांगड़ा, हि0प्र0 ने इस कार्यालय में प्रार्थना-पत्र पेश किया है कि इनका जन्म गांव लदोह, डाकघर व तहसील पंचरुखी में दिनांक 23-10-1981 को हुआ है, लेकिन ग्राम पंचायत लदोह के अभिलेख में दर्ज न है।

अतः अब इश्तहार द्वारा सर्वसाधारण को सूचित किया जाता है कि इस बारे किसी व्यक्ति को कोई भी उजर एवं एतराज हो तो वह दिनांक 22-09-2026 को अधोहस्ताक्षरी की अदालत में प्रातः 11.00 बजे हाजिर होकर अपनी आपत्ति दर्ज करवा सकता है। बाद गुजरने मियाद कोई भी उजर या एतराज काबिले समायत न होगा तथा श्रीमती रीता देवी के जन्म पंजीकरण के आदेश ग्राम पंचायत लदोह को पारित कर दिये जाएंगे।

आज दिनांक 22-08-2026 को हमारे हस्ताक्षर व मोहर सहित जारी किया गया।

मोहर।

हस्ताक्षरित/—
कार्यकारी दण्डाधिकारी,
पंचरुखी, जिला कांगड़ा (हि0प्र0)।

ब अदालत तहसीलदार एवं सहायक समाहर्ता प्रथम श्रेणी, तहसील पंचरुखी, जिला कांगड़ा (हि0प्र0)

मुकदमा नं :
52/26

किस्म मुकदमा :
नाम दुरुस्ती

तारीख पेशी :
23-09-2026

श्री काली दास पुत्र कंचन राम, निवासी गांव ठाकुद्वारा, डाकघर टटैहल, तहसील पंचरुखी, जिला कांगड़ा हि0प्र0।

बनाम

आम जनता

विषय :—नाम की दुरुस्ती करवाने बारे।

श्री काली दास पुत्र कंचन राम, निवासी गांव ठाकुरद्वारा, डाकघर टटैहल, तहसील पंचरुखी, जिला कांगड़ा, हि0प्र0 ने इस अदालत में प्रार्थना-पत्र द्वारा सूचित किया है कि प्रार्थी का असल नाम काली दास व प्रार्थी के पिता का असल नाम कंचन राम है, परन्तु राजस्व रिकॉर्ड महाल ठाकुरद्वारा, पटवार वृत्त प्रनोह में प्रार्थी का नाम कालू राम व पिता का नाम कंचन दर्ज है। जोकि गलत नाम दर्ज है। अब प्रार्थी अपना व अपने पिता के नाम की दुरुस्ती करने उपरान्त सही नाम दर्ज कागजात माल करवाना चाहता है।

अतः इस इशतहार द्वारा आम जनता को सूचित किया जाता है कि उपरोक्त नाम की दुरुस्ती बारे किसी को कोई एतराज हो तो वह दिनांक 23-09-2026 को असालतन व वकालतन इस कार्यालय में हाजिर होकर उजर पेश कर सकता है। हाजिर न आने की सूरत में एकतरफा कार्यवाही अमल में लाई जाएगी।

आज दिनांक 22-08-2026 को हमारे हस्ताक्षर व मोहर सहित जारी किया गया।

मोहर।

हस्ताक्षरित /—
सहायक समाहर्ता प्रथम श्रेणी,
तहसील पंचरुखी, जिला कांगड़ा (हि0प्र0)।

ब अदालत कार्यकारी दण्डाधिकारी एवं नायब तहसीलदार, उप तहसील कोटला,
जिला कांगड़ा (हि0प्र0)

मिसल नं0 :
65/RNTK/2026

किस्म मुकद्दमा :
जन्म तिथि पंजीकरण

तारीख दायर :
21-08-2026

श्रीमती त्रिशला देवी पुत्री स्वर्गीय श्री छंगा राम, निवासी गांव बाड़ा, डाकघर बाँका, तहसील ज्वाली, जिला कांगड़ा, हि0प्र0।

बनाम

आम जनता

विषय.—प्रार्थना-पत्र जेरे धारा 13(3) जन्म एवं मृत्यु पंजीकरण अधिनियम, 1969.

सर्वसाधारण को इस इशतहार के माध्यम से सूचित किया जाता है कि अतिरिक्त जिला रजिस्ट्रार जन्म एवं मृत्यु-सह-मुख्य चिकित्सा अधिकारी कांगड़ा स्थित धर्मशाला ने अपने पत्र क्रमांक 2920, दिनांक 11-08-2026 के माध्यम से श्रीमती त्रिशला देवी पुत्री स्वर्गीय श्री छंगा राम, निवासी गांव बाड़ा, डाकघर बाँका, तहसील ज्वाली, जिला कांगड़ा, हिमाचल प्रदेश के स्वयं के जन्म के विलंबित पंजीकरण का मामला आगामी कार्यवाही हेतु इस न्यायालय को भेजा है। प्राप्त रिकॉर्ड के अनुसार प्रार्थिया का जन्म दिनांक 15-04-1963 को हुआ था, जिसका पंजीकरण निर्धारित समय के भीतर संबंधित ग्राम पंचायत या रजिस्ट्रार के रिकॉर्ड में दर्ज नहीं करवाया जा सका है।

अतः इस इशतहार के माध्यम से सर्वसाधारण को सूचित किया जाता है कि श्रीमती त्रिशला देवी की जन्म तिथि 15-04-1963 का पंजीकरण संबंधित ग्राम पंचायत नियांगल के रिकॉर्ड में दर्ज किए जाने के बारे में यदि किसी व्यक्ति को कोई आपत्ति हो, तो वह असालतन या वकालतन अधोहस्ताक्षरी की अदालत में इस इशतहार के प्रकाशित होने की तिथि से 05 दिनों के भीतर किसी भी कार्य दिवस में उपस्थित होकर अपनी आपत्ति दर्ज करवा सकता है। नियत समय के भीतर हाजिर न आने या आपत्ति दर्ज न कराने की सूरत में एकतरफा कार्यवाही अमल में लाई जाकर जन्म तिथि दर्ज करने के आदेश पारित कर दिए जाएंगे, इसके उपरान्त कोई एतराज न सुना जायेगा।

यह इशतहार अदालत व मेरे हस्ताक्षर से आज दिनांक 21-08-26 को जारी हुआ।

मोहर।

हस्ताक्षरित/—

कार्यकारी दण्डाधिकारी एवं नायब तहसीलदार,
उप-तहसील कोटला, जिला कांगड़ा (हि0प्र0)।

**ब अदालत नायब तहसीलदार एवं सहायक समाहर्ता द्वितीय श्रेणी, तहसील बड़ोह,
जिला कांगड़ा (हि0प्र0)**

मिसल नंबर	तारीख मरजुआ	किस्म केस	तारीख पेशी
821893/2026	18-08-2026	तकसीम	22-09-2026

श्रीमती प्रकाशो देवी पत्नी हरनामू उपनाम हरनाम चन्द पुत्र गिदड़, निवासी महाल ओबरा मौजा बाड़ी, तहसील बड़ोह, जिला कांगड़ा (हि0प्र0)।

वादिया।

बनाम

1. श्री बाबु राम पुत्र गिदड़ पुत्र अतरा, निवासी महाल ओबरा, मौजा बाड़ी, तहसील बड़ोह, जिला कांगड़ा, हि0प्र0।

2. श्रीमती निर्मला देवी पत्नी मोती राम पुत्र गिदड़, निवासी महाल ओबरा, मौजा बाड़ी, तहसील बड़ोह, जिला कांगड़ा, हि0प्र0।

3. श्रीमती केसरी देवी विधवा दीना नाथ पुत्र सुन्दर सिंह, निवासी महाल ओबरा, मौजा बाड़ी, तहसील बड़ोह, जिला कांगड़ा, हि0प्र0 प्रतिवादीगण।

श्रीमती प्रकाशो देवी पत्नी हरनामू उपनाम हरनाम चन्द पुत्र गिदड़, निवासी महाल ओबरा, मौजा बाड़ी, तहसील बड़ोह, जिला कांगड़ा हि0प्र0 ने इस कार्यालय में भूमि खाता/खातौनी नं0 104/120, खसरा नं0 375, 379 कित्ता 2, रकबा तादादी 00-13-36 हैक्टेयर स्थित महाल ओबरा, तहसील बड़ोह की तकसीम करने बारे प्रार्थना-पत्र प्रेषित किया है। प्रतिवादी नं0 3, केसरी देवी विधवा दीना नाथ को बार-बार समन जारी करने के बावजूद भी समन तामील नहीं हो पा रहा है और न ही प्रार्थिया को इनका सही पता मालूम है। प्रार्थिया ने भी प्रतिवादी केसरी देवी का सही पता मालूम होने बारे अपनी असमर्थता जाहिर की है। जिससे इस न्यायालय को स्पष्ट प्रतीत होता है कि प्रतिवादी केसरी देवी को साधारण तरीके से सूचित नहीं किया जा सकता है।

अतः प्रतिवादी नं0 3 केसरी देवी विधवा दीना नाथ को इस इशतहार के माध्यम से सूचित किया जाता है कि वह दिनांक 22-09-2026 को प्रातः 10.00 बजे असालतन या वकालतन अधोहस्ताक्षरी के न्यायालय में

उपस्थित होकर अपना उजर/एतराज पेश करें अन्यथा गैरहाजिरी की सूरत में एकतरफा कार्यवाही अमल में लाई जाएगी और आगामी आदेश पारित कर दिये जाएंगे व बाद तारीख पेशी किसी भी किस्म का उजर एतराज स्वीकार्य न होगा।

यह इश्तहार आज दिनांक 21-08-2026 को मेरे हस्ताक्षर व मोहर सहित अदालत से जारी हुआ है।

मोहर।

हस्ताक्षरित/—
सहायक समाहर्ता द्वितीय श्रेणी,
तहसील बड़ोह, जिला कांगड़ा (हि0प्र0)।

ब अदालत श्री ललित कुमार, तहसीलदार एवं कार्यकारी दण्डाधिकारी, जयसिंहपुर,
जिला कांगड़ा (हि0प्र0)

मु0 नं0 7016147/2026

किस्म : जन्म पंजीकरण

तारीख पेशी : 13-10-2026

सीता देवी पत्नी किशन सिंह राणा, गांव लददी, डाकघर जालग, तहसील जयसिंहपुर, जिला कांगड़ा,
हि0प्र0 प्रार्थिया।

बनाम

आम जनता

प्रतिवादी।

विषय.—जन्म व मृत्यु पंजीकरण अधिनियम, 1969 की धारा 13(3) के तहत जन्म पंजीकरण हेतु प्रार्थना—पत्र।

सीता देवी पत्नी किशन सिंह राणा, गांव लददी, डाकघर जालग, तहसील जयसिंहपुर, जिला कांगड़ा, हि0प्र0 ने इस अदालत में प्रार्थना—पत्र मय ब्यान हल्फी पेश किया व आवेदन किया कि मेरे पुत्र राजेश राणा पुत्र किशन सिंह राणा, गांव लददी, डाकघर जालग, तहसील जयसिंहपुर, जिला कांगड़ा, हि0प्र0 का जन्म दिनांक 10-02-1973 को गांव लददी, डाकघर जालग, तहसील जयसिंहपुर, जिला कांगड़ा, हि0प्र0, ग्राम पंचायत जालग में हुआ है। परन्तु अज्ञानतावश मेरे पुत्र का जन्म का पंजीकरण मेरे घरवालों ने व किसी भी परिवार के सदस्य ने ग्राम पंचायत जालग के अभिलेख में दर्ज नहीं करवाया है। अतः प्रार्थिया न्यायालय के माध्यम से अपने पुत्र के जन्म का पंजीकरण करने का आदेश गाम पंचायत जालग को जारी करवाना चाहती है।

अतः प्रार्थिया के आवेदन को स्वीकार करते हुए इस इश्तहार, मुस्त्री/मुनादी व चस्पांगी द्वारा आम जनता को सूचित किया जाता है कि यदि किसी व्यक्ति को प्रार्थिया सीता देवी पत्नी किशन सिंह राणा, गांव लददी, डाकघर जालग, तहसील जयसिंहपुर, जिला कांगड़ा, हि0प्र0 के पुत्र का जन्म दिनांक 10-02-1973 के पंजीकरण बारे कोई उजर एवं एतराज हो तो वह असालतन या वकालतन तारीख पेशी 13-10-2026 को दोपहर 02.00 बजे हाजिर अदालत होकर अपना एतराज पेश कर सकता है। बाद तारीख पेशी किसी किस्म का उजर एवं एतराज नहीं सुना जावेगा व जन्म पंजीकरण करने का आदेश उप-स्थानीय पंजीकार, जन्म व मृत्यु, ग्राम पंचायत जालग को पारित कर दिया जाएगा।

यह इश्तहार मेरे हस्ताक्षर व मोहर अदालत से आज दिनांक 19-08-2026 को जारी हुआ।

मोहर।

हस्ताक्षरित/—
कार्यकारी दण्डाधिकारी,
जयसिंहपुर, जिला कांगड़ा (हि0प्र0)।

**In The Court of Sub-Divisional Magistrate Exercising the Power of Marriage Officer,
Jawalamukhi, Distt. Kangra (H.P.)**

In the matter of :—

1. Deepak Dhiman aged 25 years s/o Sh. Madan Lal, r/o Village Kalri, P.O. Phakloh, Tehsil Jawalamukhi, Distt. Kangra (H.P.).

2. Babita Thapa aged 20 years d/o Sh. Bahadur Thapa, r/o Barabardiya-08, Duddha Thanfena, Bardiya, Nepal . . Applicants.

Versus

General Public

. . Respondent.

Subject.—Notice for registration of Marriage under Special Marriage Act, 1954.

The above applicants have filed an application u/s 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned in which they have stated that they have solemnized their marriage on 10-01-2026 at Local Shiva Temple Kalri, Tehsil Jawalamukhi, Distt. Kangra, H.P. and they are living as husband and wife since then, hence their marriage may be registered.

Therefore, the general public is hereby informed through this notice that if any person who have objection regarding this marriage can file the objections personally or in writing before this office on or before 06-10-2026 at 11:00 A.M. The objection(s) after 06-10-2026 at 11.00 A.M. will not be entertained by this office and then the marriage will be registered accordingly as per the law prescribed.

Issued on this 21st day of August 2026 under my hand and seal of this office.

Seal.

Sd/-

*Sub Divisional Magistrate –cum-
Marriage Officer Jawalamukhi, Distt. Kangra (H.P.).*

ब अदालत कार्यकारी दण्डाधिकारी, थुरल जिला कांगड़ा (हि0प्र0)

मुकदमा नं0 : 813038/2026

किस्म प्रकरण : जन्म पंजीकरण

तारीख पेशी : 24-09-2026

श्रीमती वनीता कुमारी पुत्री श्री मिलाप चन्द, निवासी गांव वैरघाट, डाकघर वैरघाट, तहसील थुरल, ग्राम पंचायत वैरघाट, जिला कांगड़ा, हि0प्र0 . . . प्रार्थिया ।

बनाम

आम जनता

. . . प्रतिवादी ।

विषय.—जन्म व मृत्यु पंजीकरण अधिनियम, 1969 की धारा 13(3) के तहत जन्म पंजीकरण हेतु प्रार्थना-पत्र ।

श्रीमती वनीता कुमारी पुत्री श्री मिलाप चन्द, निवासी गांव वैरघाट, डाकघर वैरघाट, तहसील थुरल, ग्राम पंचायत वैरघाट, जिला कांगड़ा, हि0प्र0 ने इस अदालत में प्रार्थना-पत्र मय ब्यान हल्फी पेश करते हुए आवेदन किया है कि उसका जन्म दिनांक 02-02-1962 को गांव वैरघाट, डाकघर वैरघाट, तहसील थुरल, ग्राम पंचायत वैरघाट में हुआ है। परन्तु अज्ञानतावश उसके जन्म का पंजीकरण स्थानीय ग्राम पंचायत अभिलेख में न करवाया गया है। अतः प्रार्थिया इस न्यायालय के माध्यम से अपने जन्म का पंजीकरण करने का आदेश ग्राम पंचायत वैरघाट को जारी करवाना चाहती है।

अतः प्रार्थिया का आवेदन स्वीकार करते हुए, इश्तहार मुश्री/मुनादी द्वारा आम जनता को सूचित किया जाता है कि यदि किसी व्यक्ति या संस्था को उपरोक्त की जन्म तिथि 02-02-1962 के पंजीकरण बारे कोई उजर एवं एतराज हो तो वह असालतन या वकालतन तारीख पेशी 24-09-2026 को हाजिर अदालत हो अपना उजर व एतराज पेश कर सकता है। बाद तारीख पेशी किसी किस्म का उजर एवं एतराज नहीं सुना जावेगा व उपरोक्त श्रीमती वनीता देवी पुत्री श्री मिलाप चन्द की जन्म तिथि को पंजीकृत करने के आदेश उप-स्थानीय पंजीकार, जन्म व मृत्यु, ग्राम पंचायत वैरघाट को पारित कर दिए जाएंगे।

यह इश्तहार मेरे हस्ताक्षर व मोहर अदालत से आज दिनांक 24-08-2026 को जारी हुआ।

मोहर।

हस्ताक्षरित/—
कार्यकारी दण्डाधिकारी,
थुरल, जिला कांगड़ा (हि0प्र0)।

ब अदालत कार्यकारी दण्डाधिकारी, थुरल, जिला कांगड़ा (हि0प्र0)

मुकद्दमा नं0 813037/2026

किस्म प्रकरण : जन्म पंजीकरण

तारीख पेशी : 24-09-2026

श्रीमती कान्ता देवी पुत्री श्री रवजा राम, निवासी गांव वुहली पखी, डाकघर वैरघाट, तहसील थुरल, ग्राम पंचायत वैरघाट, जिला कांगड़ा, हि0प्र0। प्रार्थिया।

बनाम

आम जनता

प्रतिवादी।

विषय.—जन्म व मृत्यु पंजीकरण अधिनियम, 1969 की धारा 13(3) के तहत जन्म पंजीकरण हेतु प्रार्थना-पत्र।

श्रीमती कान्ता देवी पुत्री श्री रवजा राम, निवासी वैरघाट, निवासी गांव वुहली पखी, डाकघर वैरघाट, तहसील थुरल, ग्राम पंचायत वैरघाट, जिला कांगड़ा, हि0प्र0 ने इस अदालत में प्रार्थना-पत्र मय ब्यान हल्फी पेश करते हुए आवेदन किया है कि उसका जन्म दिनांक 18-12-1955 को गांव वुहली पखी, डाकघर वैरघाट, तहसील थुरल, ग्राम पंचायत वैरघाट में हुआ है। परन्तु अज्ञानतावश उसके जन्म का पंजीकरण स्थानीय ग्राम पंचायत अभिलेख में न करवाया गया है। अतः प्रार्थिया इस न्यायालय के माध्यम से अपने जन्म का पंजीकरण करने का आदेश ग्राम पंचायत वैरघाट को जारी करवाना चाहती है।

अतः प्रार्थिया का आवेदन स्वीकार करते हुए इश्तहार मुश्री/मुनादी द्वारा आम जनता को सूचित किया जाता है कि यदि किसी व्यक्ति या संस्था को उपरोक्त की जन्म तिथि 18-12-1955 के पंजीकरण बारे कोई उजर एवं एतराज हो तो वह असालतन या वकालतन तारीख पेशी 24-09-2026 को हाजिर अदालत होकर अपना उजर व एतराज पेश कर सकता है बाद तारीख पेशी किसी किस्म का उजर एवं एतराज नहीं सुना

जावेगा व उपरोक्त श्रीमती कान्ता देवी पुत्री श्री रवजा राम की जन्म तिथि को पंजीकृत करने के आदेश उप-स्थानीय पंजीकार, जन्म व मृत्यु, ग्राम पंचायत वैरघाट को पारित कर दिए जाएंगे।

यह इशतहार मेरे हस्ताक्षर व मोहर अदालत से आज दिनांक 24-08-2026 को जारी हुआ।

मोहर।

हस्ताक्षरित/—
कार्यकारी दण्डाधिकारी,
थुरल, जिला कांगडा (हि0प्र0)।

ब अदालत श्री इन्द्र सिंह, कार्यकारी दण्डाधिकारी, (नायब तहसीलदार) उप-तहसील टापरी,
जिला किन्नौर (हि0प्र0)

मुकद्दमा संख्या : 16/B&D/2026

तारीख रजुआ : 14-08-2026

श्रीमती नर जंग पुत्री श्री छेरिंग पूर, निवासी मीरू, उप-तहसील टापरी, जिला किन्नौर (हि0प्र0)

बनाम

आम जनता ग्राम पंचायत मीरू उप-तहसील टापरी, जिला किन्नौर (हि0प्र0)

विषय.—उनवान मुकद्दमा दरखास्त अधीन धारा-13(3) जन्म एवं मृत्यु पंजीकरण अधिनियम, 1969.

श्रीमती नर जंग पुत्री श्री छेरिंग पूर, निवासी मीरू, उप-तहसील टापरी, जिला किन्नौर (हि0प्र0) का प्रार्थना-पत्र मुख्य चिकित्सा अधिकारी जिला किन्नौर स्थित रिकांगपिओ के कार्यालय पत्र संख्या HFW-KNR(B&D)/25/26-9644-45 दिनांक 28-12-2025 तहसीलदार निचार के माध्यम से इस अदालत में एक प्रार्थना-पत्र शपथ पत्र सहित प्राप्त हुआ है, जिसमें आवेदक ने अपनी जन्म तिथि 06-09-1974 ग्राम पंचायत मीरू में दर्ज करने बारे आवेदन किया है।

अतः सर्वसाधारण को इस इशतहार के माध्यम से सूचित किया जाता है कि यदि ग्राम पंचायत मीरू के रिकार्ड में श्रीमती नर जंग की जन्म तिथि दिनांक 06-09-1974 दर्ज किए जाने पर किसी भी प्रकार का कोई उजर/एतराज हो तो वह अपना उजर व एतराज एक माह के भीतर इस अदालत में पेश करे। यदि उक्त अवधि तक कोई उजर व एतराज पेश नहीं हुआ तो जन्म एवं मृत्यु अधिनियम, 1969 की धारा 13(3) के अंतर्गत नर जंग की जन्म तिथि ग्राम पंचायत मीरू के अभिलेख में दर्ज करने के आदेश पारित किए जाएंगे।

आज दिनांक 25-08-2026 को मेरे हस्ताक्षर व मोहर सहित अदालत से जारी किया गया।

मोहर।

हस्ताक्षरित/—
कार्यकारी दण्डाधिकारी,
उप-तहसील टापरी, जिला किन्नौर (हि0प्र0)।

ब अदालत कार्यकारी दण्डाधिकारी, तहसील जोगिन्द्र नगर, जिला मण्डी (हि0प्र0)

मिसल नं0 : 8073214/2026

तारीख मजरुआ : 26-08-2026

तारीख पेशी : 15-09-2026

Gulab Singh s/o Late Sh. Dhanu Ram, r/o Village Tikri Mushera, Tehsil Joginder Nagar,
District Mandi, H.P. . Applicant.

Versus

General Public

. Respondent.

An application u/s 13 (3) of Birth & Death Registration Act.

Gulab Singh s/o Late Sh. Dhanu Ram, r/o Village Tikri Mushera, Tehsil Joginder Nagar, District Mandi, H.P. ने इस न्यायालय में आवेदन पत्र/शपथी-पत्र गुजार कर यह अनुरोध किया है कि उसकी माता सोमा देवी पत्नी स्व० धनू राम की मृत्यु दिनांक 12-03-1982 को हुई थी। लेकिन उसकी माता की मृत्यु तिथि ग्राम पंचायत टिकरी मुशेहरा के जन्म एवं मृत्यु रजिस्टर में दर्ज नहीं हुई है। लिहाजा इसे दर्ज करने के आदेश दिये जाएं।

अतः सर्वसाधारण आम जनता को इस अखबारी इश्तहार के माध्यम से सूचित किया जाता है कि अगर किसी को उपरोक्त प्रार्थी के दावा बारे किसी प्रकार का कोई उजर/एतराज हो तो वह दिनांक 15-09-2026 को प्रातः 10.00 बजे तक अधोहस्ताक्षरी के समक्ष असालतन व वकालतन प्रस्तुत कर सकता/सकते हैं। आम जनता की ओर से उपरोक्त दिनांक एवं समय तक कोई भी उजर/एतराज प्रस्तुत न होने की सूरत में उनके विरुद्ध एकतरफा कार्यवाही अमल में लाई जावेगी।

आज दिनांक 26-08-2026 को हमारे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर।

हस्ताक्षरित/—
कार्यकारी दण्डाधिकारी,
जोगिन्द्र नगर, जिला मण्डी (हि०प्र०)।

**In the Court of Sh. Sunil Kumar, H.P.A.S., Sub-Divisional Magistrate, Sangrah,
District Sirmaur, Himachal Pradesh**

1. Sh. Yash Pal s/o Late Sh. Heera Singh, r/o Village Dimaina, P.O. Korag, Sub-Tehsil Haripurdhar, District Sirmaur, Himachal Pradesh.

2. Mrs. Bimla Khatri d/o Sh. Karan Bhadur, Temporarily residing at Kotkhai (Shimla) and permanent r/o Krishanpur Nagar Palika, Nepal.

Versus

General Public

Subject.— Delayed Registration of Marriage under section 8(4) of the H.P. Registration of Marriages Act, 1996.

Sh. Yash Pal s/o Late Sh. Heera Singh, r/o Village Dimaina, P.O. Korag, Sub-Tehsil Haripurdhar, District Sirmaur, Himachal Pradesh and Mrs. Bimla Khatri d/o Sh. Karan Bhadur, Temporarily residing at Kotkhai (Shimla) and permanent r/o Krishanpur Nagar Palika, Nepal have filed an application alongwith affidavits in the court of the undersigned stating therein that they have solemnized their marriage on 03-02-2020 but due to some inadvertent reasons they could not get their marriage registered.

Therefore, objections are hereby invited from the General Public through this notice that if anyone has any objection regarding registration of this marriage, they can file their objections

personally or in writing before the court of undersigned on or before 24-09-2026. After that no objection shall be entertained and marriage will be registered accordingly

Issued under my hand and seal of the court today on 25th August, 2026.

Seal.

SUNIL KUMAR (HPAS),
Sub-Divisional Magistrate,
Sangrah, District Sirmaur (H.P.).

ब अदालत श्री खुशहाल सिंह ठाकुर, सहायक समाहर्ता द्वितीय श्रेणी, तहसील नौहराधार,
जिला सिरमौर (हि0प्र0)

श्री राम स्वरूप पुत्र श्री मोहन लाल, पुत्र घोंकरु, निवासी ग्राम व डाकघर लानाचेता, तहसील नौहराधार, जिला सिरमौर (हि0प्र0)।

बनाम

आम जनता

उपरोक्त प्रार्थना-पत्र श्री राम स्वरूप पुत्र श्री मोहन लाल, पुत्र घोंकरु, निवासी ग्राम व डाकघर लानाचेता, तहसील नौहराधार, जिला सिरमौर (हि0प्र0) ने भू-राजस्व अधिनियम की धारा 37(1) के अन्तर्गत एक आवेदन प्रस्तुत कर राजस्व अभिलेख वाका मौजा लानाचेता में अपने दादा का नाम चेताराम के स्थान पर घोंकरु दुरुस्त करवा कर कागजात माल में अमल दामद करवाने का आग्रह किया है। उसके बाकी सभी दस्तावेजात में उसके दादा का नाम घोंकरु दर्ज है जबकि राजस्व अभिलेख वाका मौजा लानाचेता में उसके दादा का नाम चेत राम दर्ज है, जो गलत दर्ज है। प्रार्थी अपने अन्य दस्तावेजात के आधार पर राजस्व अभिलेख वाका मौजा लानाचेता में अपने दादा का सही नाम घोंकरु दर्ज करवाना चाहता है।

अतः सर्वसाधारण को इस इशतहार द्वारा सूचित किया जाता है कि इस सम्बन्ध में यदि किसी व्यक्ति को उजर या एतराज हो तो वह स्वयं अथवा अपने किसी प्रतिनिधि द्वारा मिति 28-09-2026 से पूर्व किसी भी कार्य दिवस में इस अदालत में उपस्थित आकर अपना लिखित एतराज प्रस्तुत करें। बसूरत दीगर वादी के दादा का सही नाम "चेत राम उर्फ घोंकरु" वाका मौजा लानाचेता दर्ज कर दुरुस्त करने के आदेश जारी कर दिये जावेंगे।

आज दिनांक 24-08-2026 को मेरे हस्ताक्षर व मोहर सहित अदालत से जारी हुआ।

मोहर।

हस्ताक्षरित /—
सहायक समाहर्ता द्वितीय श्रेणी,
तहसील नौहराधार, जिला सिरमौर (हि0प्र0)।

ब अदालत श्री जय कृष्ण, कार्यकारी दण्डाधिकारी उप-तहसील रोन्हाट,
जिला सिरमौर (हि0प्र0)

ब मुकद्दमा :

संगीता देवी पुत्री श्री बसिया राम, निवासी ग्राम पनोग, ग्राम पंचायत पनोग, डाकघर पनोग,
उप-तहसील रोन्हाट, जिला सिरमौर (हि0प्र0)।

बनाम

आम जनता

विषय.—दरखास्त जेर धारा 13(3) जन्म एवं मृत्यु पंजीकरण अधिनियम, 1969.

संगीता देवी पुत्री श्री बसिया राम, निवासी ग्राम पनोग, ग्राम पंचायत पनोग, डाकघर पनोग, उप-तहसील रोन्हाट, जिला सिरमौर (हि0प्र0) का आवेदन जिला रजिस्टर (जन्म एवं मृत्यु) एवं मुख्य चिकित्सा अधिकारी नाहन के पत्र क्रमांक HFW-N/ST/B&D/Delayed Cases/2026-5084, dated 10-08-2026 के द्वारा प्राप्त हुआ है, जिसमें प्रार्थिया अपनी जन्म तिथि 01-12-1989 को ग्राम पंचायत पनोग के जन्म एवं मृत्यु पंजीकरण रजिस्टर में दर्ज करवाना चाहती है, जिसका रिकार्ड पंचायत में दर्ज नहीं किया गया है। जिसकी पुष्टि हेतु प्रार्थिया ने आवेदन-पत्र मय ब्यान हल्फिया प्रपत्र 10, आधार कार्ड, परिवार नकल इत्यादी संलग्न किया है। तथा जिला रजिस्ट्रार (जन्म एवं मृत्यु) एवं मुख्य चिकित्सा अधिकारी नाहन, जिला सिरमौर द्वारा अपनी संस्तुति प्रस्तुत की है।

अतः सर्वसाधारण को इस इशतहार द्वारा सूचित किया जाता है कि प्रार्थिया संगीता देवी पुत्री श्री बसिया राम, निवासी ग्राम पनोग, ग्राम पंचायत पनोग, डाकघर पनोग, उप-तहसील रोन्हाट, जिला सिरमौर (हि0प्र0) की जन्म तिथि 01-12-1989 को ग्राम पंचायत पनोग, विकास खण्ड शिलाई के कार्यालय के अभिलेख में दर्ज करने बारे अगर किसी को आपत्ति हो तो वह असालतन या वकालतन अपनी आपत्ति व दावा इस अदालत में दिनांक 26-09-2026 सायं 5.00 बजे तक दर्ज करवा सकता है। निर्धारित अवधि में आपत्ति न आने की सूरत में संगीता देवी पुत्री श्री बसिया राम, ग्राम पनोग, ग्राम पंचायत पनोग, डाकघर पनोग, उप-तहसील रोन्हाट, जिला सिरमौर (हि0प्र0) की जन्म तिथि 01-12-1989 को ग्राम पंचायत पनोग, विकास खण्ड शिलाई के जन्म एवं मृत्यु अभिलेख में दर्ज करने के आदेश सम्बन्धित स्थानीय जन्म एवं मृत्यु पंजीपाल को पारित कर दिये जाएंगे।

आज दिनांक 26-08-2026 को मेरे हस्ताक्षर व कार्यालय की मोहर द्वारा जारी किया गया।

मोहर।

हस्ताक्षरित/—
कार्यकारी दण्डाधिकारी,
उप-तहसील रोन्हाट, जिला सिरमौर (हि0प्र0)।

**In the Court of Neerja Sharma, HPAS, Marriage Officer-cum-Sub Divisional Magistrate,
Solan, Tehsil & District Solan (H.P.)**

NOTICE UNDER SECTION 16 OF SPECIAL MARRIAGE ACT

Whereas, Sh. Rajat Kaushal son of Sh. Rajesh Kaushal, resident of House No. #77, Khurana Niwas, Shakti Nagar, Ward No. 8, Tehsil and District Solan (H.P.) and Smt. Shivani Thakur w/o Sh. Rajat Kaushal, daughter of Sh. Manu Thakur, resident of Village Bhont (27), Tehsil and District Shimla (H.P.)-171 003 have filed application for the registration of their marriage which was solemnized on 23-11-2025 and they have been living as husband and wife ever since then.

And whereas, both applicants have submitted in their application and in their affidavites that Sh. Rajat Kaushal and Smt. Shivani Thakur were unmarried at the time of solemnization of their marriage and were major in age and having no prohibited relations to each other, debarring them to marry each other. Both the applicants have requested for registration of their marriage.

Notices have been served to all concerned and General Public to this effect that if anybody has got any objection regarding the registration of marriage duly solemnized between the above parties i.e. Sh. Rajat Kaushal and Smt. Shivani Thakur, they may file their written objections and appear personally or through their authorized agents before me within a period of thirty days from the date of issuance of this notice. After expiry of the said period, the marriage certificate would be issued to the applicants by this court post which no objection will be heard or accepted.

Issued under my hand and seal on this 29th day of August, 2026.

Seal.

(NEERJA SHARMA HPAS),
Marriage Officer-cum-
Sub-Divisional Magistrate,
Solan, District Solan (H.P.).

**Before Shri Jagpal Singh, Executive Magistrate-cum-(Tehsildar), Kasauli,
District Solan, Himachal Pradesh**

Case No.	Date of Institution	Date of Decision
15/2026	21-07-2026	25-09-2026

Sh. Rati Ram s/o Sh.Garibu Ram, r/o Village Basala, P.O. Bhawguri, Tehsil Kasauli,
District Solan(H.P.) . .Applicant.

Versus

General Public . .Respondents.

Application under section 13(3) of Birth and Death Registration Act, 1969.

Sh. Rati Ram s/o Sh.Garibu Ram, r/o Village Basala, P.O. Bhawguri, Tehsil Kasauli, District Solan (H.P.) has moved an application before the undersigned under section 13(3) of Birth & Death Registration Act, 1969 alongwith affidavits and other documents stating therein that his grandmother was died on 12-06-1986 at Village Basala, P.O. Bhawguri, Tehsil Kasauli, District Solan (H.P.) as per affidavit furnished by the applicant & relevant documents attached in case file, but his grandmother date of death could not be registered in the record of Gram Panchayat Bhawguri, Tehsil Kasauli, Distt. Solan within stipulated period.

Hence he prayed for passing necessary orders to the Registrar Births & Deaths Registration of Gram Panchayat Bhawguri for entering the same in the births and deaths records.

Therefore, by this proclamation the general public is hereby informed that any person having any objection for the registration of delayed date of death of Smt. Puni Devi w/o Late Sh. Kirpa Ram may submit their objections in writing in this court on or before 25-09-2026 at 10.00 A.M., failing which no objection will be entertained after expiry of date.

Given under my hand and seal of the court on this 22th day of August, 2026.

Seal.

Sd/-
(JAGPAL SINGH)
Executive Magistrate (Tehsildar),
Kasauli, District Solan (H.P.).

CORRECTION OF NAME

I, Jaiwanti w/o Sh. Jagdish Chander, Village Bakhalag, P.O. Bakhalag, Tehsil Arki, Distt. Solan (H.P.) declare that in my Aadhar Card my name is wrongly entered as Jai Wanti. Correct it with my actual and correct name as per all other document as Jaiwanti in my Aadhar Card. All concerned please note

JAIWANTI
w/o Sh. Jagdish Chander,
Village Bakhalag, P.O. Bakhalag,
Tehsil Arki, Distt. Solan (H.P.).

CHANGE OF NAME

I, Jitender Kumar s/o Sh. Amar Singh, r/o Village & P.O. Sultanpur, Tehsil & Distt. Solan (H.P.) declare that I have changed my minor daughter's name from Taneya Tanwar to Tanya Tanwar.

JITENDER KUMAR
s/o Sh. Amar Singh,
r/o Village & P.O. Sultanpur,
Tehsil & Distt. Solan (H.P.).

CHANGE OF NAME

I, Harnam Singh s/o Sh. Bhag Singh, r/o Village Tikkri (125), Tikar, P.O. & Tehsil Rajgarh, Distt. Sirmaur (H.P.) declare that I have changed my minor daughter's name from Divanshi to Divyanshi. All concerned please note for further.

HARNAM SINGH
s/o Sh. Bhag Singh,
r/o Village Tikkri (125), Tikar,
P.O. & Tehsil Rajgarh,
Distt. Sirmaur (H.P.).

CHANGE OF NAME

I, Naukhi Ram s/o Sh. Sahi Ram, r/o Village & P.O. Deothi Majhgaon (5), Distt. Sirmaur (H.P.) declare that I have changed my name from Naukhi Ram to Nokhi Ram. All concerned please note for further.

NAUKHI RAM
s/o Sh. Sahi Ram,
r/o Village & P.O. Deothi Majhgaon (5),
Distt. Sirmaur (H.P.).

CHANGE OF NAME

I, Putul Devi c/o Janak Dev Ram, Basal, Basal (48), P.O. Basal, Distt. Solan (H.P.)-173 213 declare that I have changed my son's name from Ansh Kumar (Previous Name) to Aashu (New Name). All concerned please may note.

PUTUL DEVI
c/o Janak Dev Ram,
Basal, Basal (48), P.O. Basal,
Distt. Solan (H.P.)-173 213.

CHANGE OF NAME

I, Shakuntla Sharma (New Name) w/o Sh. Shayam Lal Sharma, r/o Village Hthni Ke Dhar, P.O. Rehl Baichri, Tehsil Shimla, Distt. Shimla (H.P.)-171 011 declare that I have changed my name from Shankutla Devi (Old Name) to Shakuntla Sharma (New Name). All concerned please may note.

SHAKUNTALA SHARMA
w/o Sh. Shayam Lal Sharma,
r/o Village Hthni Ke Dhar, P.O. Rehl Baichri,
Tehsil Shimla, Distt. Shimla (H.P.)-171 011.

CHANGE OF NAME

I, Mohinder Kumar s/o Sh. Kanhaya Ram, Village Kanwarla, Post Office Navgaon, Tehsil Arki, Magrur-Tipra (238), P.O. Nagaon, Distt. Solan (H.P.)-171 102 declare that I have changed my name from Mahinder Kumar (Old Name) to Mohinder Kumar (New Name). All concerned please may note.

MOHINDER KUMAR
s/o Sh. Kanhaya Ram,
Village Kanwarla, Post Office Navgaon,
Tehsil Arki, Magrur-Tipra (238), P.O. Nagaon,
Distt. Solan (H.P.)-171 102.

CHANGE OF NAME

I, Bindu Ram s/o Sh. Chet Ram, r/o Village Chichwari, Rohal (54), Rohal, Shimla (H.P.)-171 208 declare that I have changed my minor son's name from Virj (Old Name) to Briz (New Name). All concerned please may note.

BINDU RAM
s/o Sh. Chet Ram,
r/o Village Chichwari, Rohal (54), Rohal,
Shimla (H.P.)-171 208.

CHANGE OF NAME

I, Narvada Devi (New Name) w/o Sh. Roop Dev, Sub-Tehsil Kotli, Dhawansari (9), Mandi (H.P.)-175 003 declare that I have changed my name from Narvedha Devi (Previous Name) to Narvada Devi (New Name). All concerned please may note.

NARVADA DEVI
w/o Sh. Roop Dev,
Sub-Tehsil Kotli, Dhawansari (9),
Mandi (H.P.)-175 003.

CHANGE OF NAME

I, Lopender Kumar s/o Sh. Ramesh Kumar, r/o Tehsil Chachyot, Kandhi (9), P.O. Saroa, Distt. Mandi (H.P.)-175 124 declare that I have changed my name from Lokesh Kumar (Old Name) to Lopender Kumar (New Name). All concerned please may note.

LOPENDER KUMAR
s/o Sh. Ramesh Kumar,
r/o Tehsil Chachyot, Kandhi (9),
P.O. Saroa, Distt. Mandi (H.P.)-175 124.

CHANGE OF NAME

I, Alisha (New Name) d/o Sh. Surender Jeet, Nagrota (604), Mandi (H.P.)-175 001 declare that I have changed my name from Kamla Devi (Previous Name) to Alisha (New Name). All concerned please may note.

ALISHA
d/o Sh. Surender Jeet,
Nagrota (604), Mandi (H.P.)-175 001.

CHANGE OF NAME

I, Shallu Rani w/o Sh. Birbal, r/o V.P.O. Bagwara, Tehsil Bamson Tauni Devi, Distt. Hamirpur, Bagwara (44/2), Bagwara, Bhoranj, Hamirpur (H.P.)-177 021 do hereby declare that I have changed my daughter's name as second a by of Shalu Rani (Old Name) to Payal Chopra (New Name). All concerned please may note.

SHALLU RANI
w/o Sh. Birbal,
r/o V.P.O. Bagwara,
Tehsil Bamson Tauni Devi,
Distt. Hamirpur,
Bagwara (44/2), Bagwara, Bhoranj,
Hamirpur (H.P.)-177 021.

CHANGE OF NAME

I, Surender Kumar r/o Near Farm House Kunihar, Tehsil Arki, Hat Kot (467), Kunihar, Solan (H.P.)-173 207 declare that I have changed my son's name as Anave (Old Name) to Aarav Chandal (New Name). All concerned please may note.

SURENDER KUMAR
*r/o Near Farm House Kunihar,
Tehsil Arki, Hat Kot (467), Kunihar,
Solan (H.P.)-173 207.*

CHANGE OF NAME

I, Amandeep Kumar (New Name) s/o Sh. Ashok Kumar, Ward No. 03, V.P.O. Sudher, Tehsil Dharamshala, Sudher Khas, Kangra (H.P.)-176 215 have changed my name from Aman Deep Kumar (Previous Name) to Amandeep Kumar (New Name). All concerned please may note.

AMANDEEP KUMAR
*s/o Sh. Ashok Kumar,
Ward No. 03, V.P.O. Sudher,
Tehsil Dharamshala, Sudher Khas,
Kangra (H.P.)-176 215.*

CHANGE OF NAME

I, Arun Kumar s/o Shri Daya Ram, r/o Sub-Tehsil Junga, Shanet, P.O. Janedghat, Distt. Shimla (H.P.)-173 217 declare that I have changed my minor son's name from Risheb (Old Name) to Rishabh (New Name). All concerned please may note.

ARUN KUMAR
*s/o Shri Daya Ram,
r/o Sub-Tehsil Junga, Shanet, P.O. Janedghat,
Distt. Shimla (H.P.)-173 217.*

CHANGE OF NAME

I, Dixit s/o Sh. Sanjeev Kumar, r/o Village & Deothi Majhgaon, Tehsil Rajgarh, Distt. Sirmaur (H.P.)-171 226 declare that I have changed my minor daughter's name from Anaya Sharma to Annanya Sharma. All concerned please may note.

DIXIT
*s/o Sh. Sanjeev Kumar,
r/o Village & Deothi Majhgaon,
Tehsil Rajgarh, Distt. Sirmaur (H.P.)-171 226.*

CHANGE OF NAME

I, Bir Bahadur Oli s/o Sh. Jai Bahadur Oli, Village Kandru, Dhar (70), Shimla (H.P.) -171 212 declare that I have changed my daughter's name from Suman (Old Name) to Suman Oli (New Name). All concerned please may note.

BIR BAHADUR OLI
s/o Sh. Jai Bahadur Oli,
Village Kandru, Dhar (70),
Shimla (H.P.)-171 212.

CHANGE OF NAME

I, Tsering Stobges s/o Sh. Yo Narbu, r/o Thakur Niwas, Village Shanahan (375), P.O. Sanjauli, Distt. Shimla (H.P.) declare that I have changed my name from Tsering Stobges to Chhiring Torkes Tamang. All concerned please note for further.

TSERING STOBGES
s/o Sh. Yo Narbu,
r/o Thakur Niwas, Village Shanahan (375),
P.O. Sanjauli, Distt. Shimla (H.P.).

CHANGE OF NAME

I, Rimpal Kumari w/o Sh. Joginder Singh, r/o Bakhog, Tali Bhujal (12), P.O. Bhujjal. Distt. Sirmaur (H.P.) declare that I have changed my minor daughter's name from Kabaya to Kavya Kanwar. All concerned please note for further.

RIMPAL KUMARI
w/o Sh. Joginder Singh,
r/o Bakhog, Tali Bhujal (12),
P.O. Bhujjal. Distt. Sirmaur (H.P.).

CHANGE OF NAME

I, Neeta Kumari w/o Sh. Ravinder Kumar, r/o Village & P.O. Kitpal, Tehsil Nadaun, Distt. Hamirpur (H.P.) declare that I have changed my name from Anita Devi to Neeta Kumari. I shall be known as Neeta Kumari for all purposes in future. All concerned please note.

NEETA KUMARI
w/o Sh. Ravinder Kumar,
r/o Village & P.O.. Kitpal,
Tehsil Nadaun, Distt. Hamirpur (H.P.).

CHANGE OF NAME

I, Jamuna Guleria w/o Sh. Jagdish Chand Guleria, r/o Village & P.O. Surajpur Bari, Tehsil Sarkaghat, District Mandi (Himachal Pradesh) declare that I have changed my name from Jamna Devi to Jamuna Guleria. I shall be known as Jamuna Guleria for all purposes in future. All concerned please note.

JAMUNA GULERIA
w/o Sh. Jagdish Chand Guleria,
r/o Village & P.O. Surajpur Bari,
Tehsil Sarkaghat, District Mandi, Himachal Pradesh.

CHANGE OF NAME

I, Rakesh Kumar s/o Sh. Prem Singh, r/o Village Chah, P.O. Tour Jajar, Tehsil Dharampur, Distt. Mandi (H.P.) declare that I have changed my minor son's name from Aayush Thakur to Aayushman Thakur. He shall be known as Aayushman Thakur for all purposes in future. All concerned please note.

RAKESH KUMAR
s/o Sh. Prem Singh,
r/o Village Chah, P.O. Tour Jajar,
Tehsil Dharampur, Distt. Mandi (H.P.).

CORRECTION OF NAME

I, Kumari Sanjeevana w/o Sh. Narender Singh, r/o Village Karyara Nichla, P.O. Karyara, Tehsil Dehra, Distt. Kangra (H.P.) declare that my name in my minor son Ayush's School record is wrongly entered as Kumari Sanjeevna. Whereas, my correct name is Kumari Sanjeevana. All concerned please note.

KUMARI SANJEEVANA
w/o Sh. Narender Singh,
r/o Village Karyara Nichla, P.O. Karyara,
Tehsil Dehra, Distt. Kangra (H.P.).

CORRECTION OF NAME

I, Vinod Kumar s/o Sh. Vikram Chand, r/o Village Manjhot, P.O. Ropa, Tehsil & Distt. Hamirpur (H.P.) declare that in Aadhar Card of my minor son bearing No. 8171 5285 6929, his name is wrongly entered as Tejender Kumar. Whereas, his correct name is Tajinder Singh. He shall be known as Tajinder Singh for all purposes in future. All concerned please note.

VINOD KUMAR
s/o Sh. Vikram Chand,
r/o Village Manjhot, P.O. Ropa,
Tehsil & Distt. Hamirpur (H.P.).

CHANGE OF NAME

I, Kuldeep Singh s/o Sh. Amar Singh, r/o Chhau Bhogar (195), Kotidhiman, Sirmaur, Renuka (t) (H.P.)-173 022 declare that I have changed the name of my minor daughter as Shruti Tomar (new name) from Shuruti Tomar Aadhar Card No. 8959 1854 4721(old name) due to variation of her name in her Aadhar Card etc. In future she shall be known by her new name "Shruti Tomar". All concerned please may note.

KULDEEP SINGH
s/o Sh. Amar Singh,
r/o Chhau Bhogar (195), Kotidhiman,
Sirmaur, Renuka (t) (H.P.)-173 022.

CHANGE OF NAME

I, Kemo w/o Sh. Jagat Singh, r/o Vill. Hewna, Barwas (23), Kamrau, Distt. Sirmaur (H.P.)-173 029 declare that I have changed my name from "Kamo Devi" Aadhar Card No. 6806 3211 2975 to "Kemo" due to variation in my name in Aadhar Card etc. In future I shall be known by my new name Kemo. All concerned please note.

KEMO
w/o Sh. Jagat Singh,
r/o Vill. Hewna, Barwas (23), Kamrau ,
Distt. Sirmaur (H.P.)-173 029.

CHANGE OF NAME

I, Rajesh Sharma s/o Sh. Purna Nand, r/o Vill. Chai Mehrog, P.O. Panjahal, Distt. Sirmaur (H.P.) declare that I have changed the name of my minor daughter as Suyash Garima (new name) from Sunysh Garima Aadhar Card No. 4148 8186 8722 (old name) due to variation of her name in her Aadhar Card etc. In future she shall be known by her new name "Suyash Garima". All concerned please may note.

RAJESH SHARMA
s/o Sh. Purna Nand,
r/o Vill. Chai Mehrog, P.O. Panjahal,
Distt. Sirmaur (H.P.).

CHANGE OF NAME

I, Jai Kumar Azad s/o Sh. Jodh Mal Azad, r/o Village Bhalwan, P.O. & Tehsil Sarkaghat, Distt. Mandi (H.P.) declare that I have changed my name from Dr. Jai Kumar Azad to Jai Kumar Azad. I shall be known as Jai Kumar Azad for all purposes in future. All concerned please note.

JAI KUMAR AZAD
s/o Sh. Jodh Mal Azad,
r/o Village Bhalwan,
P.O. & Tehsil Sarkaghat,
Distt. Mandi (H.P.).

CHANGE OF NAME

I, Sawarna Devi (new name) w/o Sh. Shashipal Sharma, r/o Village Kheel, P.O. Dharmour, Tehsil Karsog, Distt. Mandi (H.P.)-175 010 declare that I have changed my name from Subhadra Devi (previous name) to Sawarna Devi (new name). All concerned please may note.

SAWARNA DEVI
w/o Sh. Shashipal Sharma,
r/o Village Kheel, P.O. Dharmour,
Tehsil Karsog, Distt. Mandi (H.P.)-175 010.

CORRECTION OF NAME

I, Pawan Kumar s/o Sh. Lakh Ram, r/o Vill. Jarora, P.O. Dadhol, Teh. Ghumarwin, Distt. Bilaspur (H.P.) declare that my minor son's name is wrongly recorded as Baby two of Seema in his Aadhar Card No. 6731 3464 0704 whereas, correct name is Ishank as per all relevant documents. Both names belongs to same person. All concerned note.

PAWAN KUMAR
s/o Sh. Lakh Ram,
r/o Vill. Jarora, P.O. Dadhol,
Teh. Ghumarwin, Distt. Bilaspur (H.P.).

CHANGE OF NAME

I, Shubham Rana s/o Sh. Raju, r/o Village & Post Office Baijnath, Tehsil Baijnath, District Kangra (H.P.)-176 125 declare that I have changed my name in my Aadhar Card No. 4278 1654 5589 from Shabbu to Shubham Rana. Whereas my correct name is Shubham Rana All concerned please may note.

SHUBHAM RANA
s/o Sh. Raju,
r/o Village & Post Office Baijnath,
Tehsil Baijnath, District Kangra (H.P.)-176 125.

CORRECTION OF NAME

I, Kumari Sanjeevana w/o Sh. Narender Singh, r/o Village Karyara Nichla, P.O. Karyara, Tehsil Dehra, District Kangra (H.P.) declare that my name in my daughter Muskan's school record is wrongly entered as Kumari Sanjeevna. Whereas my correct name is Kumari Sanjeevana. All concerned please note.

KUMARI SANJEEVANA
w/o Sh. Narender Singh,
r/o Village Karyara Nichla, P.O. Karyara,
Tehsil Dehra, District Kangra (H.P.).

CORRECTION OF NAME

I, Milkeet Butail w/o Sh. Sadhu Singh, r/o Tanda, P.O. Rajpur, Tehsil Palampur, District Kangra (H.P.) declare that my name in my Aadhar Card have been wrongly entered as Malkeet whereas my correct name is Milkeet Butail. All concerned please note.

MILKEET BUTAIL
w/o Sh. Sadhu Singh,
r/o Tanda, P.O. Rajpur,
Tehsil Palampur, District Kangra (H.P.).

CORRECTION OF NAME

I, Sarwan Kumar s/o Sh. Doni Ram, r/o Village Khaira Uparla, P.O. Khera, Tehsil Palampur, District Kangra (H.P.) declare that my name in my Aadhar Card have been wrongly entered as Sarvan Kumar whereas my correct name is Sarwan Kumar. All concerned please note.

SARWAN KUMAR
s/o Sh. Doni Ram,
r/o Village Khaira Uparla, P.O. Khera,
Tehsil Palampur, District Kangra (H.P.).

CORRECTION OF NAME

I, Parveen Kumar s/o Sh. Kushal Singh, r/o Village Rachiyara, P.O. Saperu Rachhiara, Tehsil Palampur, District Kangra (H.P.) declare that my daughter's name in her Aadhar Card is wrongly mentioned as Baby one of Banita whereas her correct name is Manya Kapoor. All concerned please note.

PARVEEN KUMAR
s/o Sh. Kushal Singh,
r/o Village Rachiyara, P.O. Saperu Rachhiara,
Tehsil Palampur, District Kangra (H.P.).

CHANGE OF NAME

I, Birender Kumar s/o Sh. Vijay Kumar, r/o V.P.O. Pathiar, Tehsil Nagrota Bagwan, District Kangra (H.P.) declare that I have changed my minor daughter's name from Sanchi to Samaira. She shall be known as Samaira for all purposes in future. All concerned please note.

BIRENDER KUMAR
s/o Sh. Vijay Kumar,
r/o V.P.O. Pathiar, Tehsil Nagrota Bagwan,
District Kangra (H.P.).

CHANGE OF NAME

I, Monika Sharma w/o Sh. Sanjay Kumar, r/o V.P.O. Chamned, Tehsil & District Hamirpur (H.P.) declare that I have changed my name from Manika Rani to Monika Sharma. I shall be known as Monika Sharma for all purposes in future. All concerned please note.

MONIKA SHARMA
w/o Sh. Sanjay Kumar,
r/o V.P.O. Chamned,
Tehsil & District Hamirpur (H.P.).

CORRECTION OF NAME

I, Daya Ram Chauhan s/o Sh. Nauya Ram, r/o Village Gahot, P.O. M.D. Galu, Tehsil Sundernagar, District Mandi (H.P.) do hereby solemnly declare that my father's name has been incorrectly recorded in my Aadhar Card as Naukar instead of his correct name Nauya Ram.

DAYA RAM CHAUHAN
s/o Sh. Nauya Ram,
r/o Village Gahot, P.O. M.D. Galu,
Tehsil Sundernagar, District Mandi (H.P.).

CHANGE OF NAME

I, Vandna Kumari w/o Sh. Vinod Kumar, r/o Village Gujrera, P.O. Chabutra, Tehsil Sujanpur, District Hamirpur (H.P.) declare that I have changed my name from Bandna Kumari to Vandna Kumari. I shall be known as Vandna Kumari for all purposes in future. All concerned please note.

VANDNA KUMARI
w/o Sh. Vinod Kumar,
r/o Village Gujrera, P.O. Chabutra,
Tehsil Sujanpur, District Hamirpur (H.P.).

CORRECTION OF NAME

I, Yashpati Devi w/o Sh. Veer Singh, r/o Village Dhelon Barahan, P.O. Dhangyar, Tehsil Pachhad, District Sirmaur (H.P.) aged about 50 years, declare that my name has been wrongly entered as 'Asha Devi' in my Aadhar Card No. 7243 7173 0668. My real and correct name is 'Yashpati Devi'. Yashpati Devi and Asha Devi are the names of the same woman. In future I should be known only by the name Yashpati Devi.

YASHPATI DEVI
w/o Sh. Veer Singh,
r/o Village Dhelon Barahan, P.O. Dhangyar,
Tehsil Pachhad, District Sirmaur (H.P.).

CHANGE OF NAME

I, Tanisha Kaundal d/o Sh. Pankaj Choudhary, r/o V.P.O. Hatwas, Tehsil Nagrota Bagwan, District Kangra (H.P.) declare that I have changed my name from Tanisha to Tanisha Kaundal. I shall be known as Tanisha Kaundal for all purposes in future. All concerned please note.

TANISHA KAUNDAL
d/o Sh. Pankaj Choudhary,
r/o V.P.O. Hatwas, Tehsil Nagrota Bagwan,
District Kangra (H.P.).

CORRECTION OF NAME

I, Dinesh Kumar s/o Sh. Ganga Ram, r/o Village Shilh (466), P.O. Bagachanogi, Sub-Tehsil Bagachanogi, District Mandi (H.P.)-175 035 do hereby solemnly affirm and declare that my minor son's name is wrongly entered as JHABENDER KUMAR in my son's Aadhar Card No. 2898 9667 9116 and my son's correct name is JHAMENDER KUMAR. I want to change my son's name from JHABENDER KUMAR to JHAMENDER KUMAR.

DINESH KUMAR
s/o Sh. Ganga Ram,
r/o Village Shilh (466), P.O. Bagachanogi,
Sub-Tehsil Bagachanogi, District Mandi (H.P.)-175 035.

CORRECTION OF NAME

I, Anuradha Katoch w/o Sh. Manoj Katoch, r/o V.P.O. Molag, Tehsil Jaisinghpur, District Kangra (H.P.)-176 089 declare that in certain documents and records, my name has been incomplete recorded only as ANURADHA, my correct and complete name is "ANURADHA KATOCH". "ANURADHA" and "ANURADHA KATOCH" refer to one lady. Therefore, henceforth, my name shall be recorded and recognized only as "ANURADHA KATOCH" for all pruposes.

ANURADHA KATOCH
w/o Sh. Manoj Katoch,
r/o V.P.O. Molag, Tehsil Jaisinghpur,
District Kangra (H.P.)-176 089.

CORRECTION OF NAME

I, Priti Sharma w/o Sh. Deepak Raj, r/o Village Dabrera, P.O. Dughli, Sub-Tehsil Lambloo, District Hamirpur (H.P.) Pin-177 029 declare that my minor daughter's name is wrongly recorded as VAISHANVI SHARMA in her Aadhar Card, whereas her correct name is VAISHNAVI SHARMA as per all relevant documents. Both names belongs to same girl. All concerned please note.

PRITI SHARMA
w/o Sh. Deepak Raj,
r/o Village Dabrera, P.O. Dughli, Sub-Tehsil Lambloo,
District Hamirpur (H.P.) Pin-177 029.

CHANGE OF NAME

I, Satish Kumar s/o Sh. Prem Chand, r/o Ward No. 2, V.P.O. Upper Menjha, Tehsil Sulah, District Kangra (H.P.)-176 061 declare that my son's name has been wrongly entered in his Aadhar Card as Baby one of Pooja. I have changed my son's name from Baby one of Pooja to Prakul Chaudhary. He shall be known and identified by the name Prakul Chaudhary for all purposes. All concerned please may note.

SATISH KUMAR
s/o Sh. Prem Chand,
r/o Ward No. 2, V.P.O. Upper Menjha,
Tehsil Sulah, District Kangra (H.P.)-176 061.

CORRECTION OF NAME

I, Sanjeev Kumar s/o Sh. Ashok Kumar, r/o Village Nihalgarh, Tehsil Paonta Sahib, District Sirmaur (H.P.) hereby informed that my minor son's name is incorrectly recorded as Banieet Kansay instead of VINEET KANSWAL in his Aadhar Card No. 4509 3835 2955. Therefore, the same may kindly be corrected and rectified as VINEET KANSWAL.

SANJEEV KUMAR
s/o Sh. Ashok Kumar,
r/o Village Nihalgarh,
Tehsil Paonta Sahib, District Sirmaur (H.P.).

CORRECTION OF NAME

I, Sneha w/o Sh. Surender Kumar, r/o V.P.O. Chamiana, Tehsil Sujanpur, District Hamirpur (H.P.)-176 111 declare that my son's name is wrongly recorded as Dinesh Sadyal, whereas his correct name is Dinesh Sadiyal as per all relevant documents. Both names belongs to same person. All concerned please note.

SNEHA
w/o Sh. Surender Kumar,
r/o V.P.O. Chamiana, Tehsil Sujanpur,
District Hamirpur (H.P.)-176 111.

CORRECTION OF NAME

I, Kamla w/o Sh. Roop Singh, r/o Village Dari, P.O. Chail Chowk, Tehsil Chachyot, District Mandi (H.P.) do hereby declare that my name has been wrongly entered as 'Kamli' in my Aadhar Card. My correct name is 'Kamla. All concerned please note.

KAMLA
w/o Sh. Roop Singh,
r/o Village Dari, P.O. Chail Chowk,
Tehsil Chachyot, District Mandi (H.P.).

CHANGE OF NAME

I, Gaurav Jain s/o Late Sh. Ramesh Kumar Jain, r/o Village & P.O. Nadaun, Tehsil Nadaun, District Hamirpur (H.P.) declare that I have changed my minor daughter's name from Aasmi to Aasmi Jain. She shall be known as Aasmi Jain for all purposes in future. All concerned please note.

GAURAV JAIN
*s/o Late Sh. Ramesh Kumar Jain,
r/o Village & P.O. Nadaun,
Tehsil Nadaun, District Hamirpur (H.P.).*

CHANGE OF NAME

I, Sareshta Devi Parmar w/o Sh. Randhir Singh, r/o Ward No. 1, Village Panaper Jol, Tanda (106), P.O. Ballah, District Kangra (H.P.)-176 064 declare that I have changed my name from Suresta Devi (Old Name) to Sareshta Devi Parmar (New Name). All concerned please may note.

SARESHTA DEVI PARMAR
*w/o Sh. Randhir Singh,
r/o Ward No. 1, Village Panaper Jol, Tanda (106),
P.O. Ballah, District Kangra (H.P.)-176 064.*

CORRECTION OF NAME

I, Soma Devi w/o Sh. Bansi Ram, r/o Village Pirh Behdlu, P.O. Basona, Tehsil Lad Bharol, District Mandi (H.P.) declare that my name in my Aadhar Card is wrongly entered as SUNDEYI wife of Vainshi Ram. Whereas, my correct name is Soma Devi wife of Bansi Ram. All concerned please note.

SOMA DEVI
*w/o Sh. Bansi Ram,
r/o Village Pirh Behdlu, P.O. Basona,
Tehsil Lad Bharol, District Mandi (H.P.).*

CORRECTION OF NAME

I, Santosh Prajapati s/o Sh. Bhulli Prajapati, r/o Village Hallel, P.O. Kanaid, Tehsil Sunder Nagar, District Mandi (H.P.) declare that the name of my minor daughter in her Aadhar Card is wrongly recorded as Rajnandini, the correct name of my daughter is Nandini Prajapati as per her matriculation certificate.

SANTOSH PRAJAPATI
*s/o Sh. Bhulli Prajapati,
r/o Village Hallel, P.O. Kanaid,
Tehsil Sunder Nagar, District Mandi (H.P.).*

CORRECTION OF NAME

I, Deep Kumar s/o Sh. Achhar Singh, r/o Village Rumhani, P.O. Rumhani, Sub-Tehsil Chhatri, Distt. Mandi (H.P.)-175 047 do hereby solemnly affirm and declare that my name is wrongly entered as Deepak Kumar in my Aadhar Card No. 2264 5928 2488 and my correct name is Deep Kumar. I want to change my name from Deepak Kumar to Deep Kumar.

DEEP KUMAR
s/o Sh. Achhar Singh,
r/o Village Rumhani, P.O. Rumhani,
Sub-Tehsil Chhatri, Distt. Mandi (H.P.)-175 047.

CORRECTION OF NAME

I, Asha Rani w/o Sh. Budhi Singh, V.P.O. Beh, Tehsil Dadasiba, Distt. Kangra (H.P.) declare that in my Aadhar Card my name Santosh Kumari is wrongly mentioned, the correct name is Asha Rani. All concerned note.

ASHA RANI
w/o Sh. Budhi Singh,
V.P.O. Beh,
Tehsil Dadasiba,
Distt. Kangra (H.P.).

CHANGE OF NAME

I, Pramod Kumar s/o Late Sh. Puran Chand, r/o Village Gahan, P.O. Khunni, Tehsil Nankhari, Distt. Shimla (H.P.)-171 213 declare that I have changed my son's name from Shiven (old name) to Shiwain Mehta (new name). All concerned please may note.

PRAMOD KUMAR
s/o Late Sh. Puran Chand,
r/o Village Gahan, P.O. Khunni,
Tehsil Nankhari, Distt. Shimla (H.P.)-171 213.

CORRECTION OF NAME

I, Bimla Devi w/o Sh. Jitender Kumar, r/o Vill. Didu, P.O. Bakhalag, Tehsil Arki, Distt. Solan (H.P.) have corrected my son's name from Bhavya Thakur incorrectly recorded in Aadhar to Bhavay Thakur as per Birth Certificate. In future he shall be known as Bhavay Thakur.

BIMLA DEVI
w/o Sh. Jitender Kumar,
r/o Vill. Didu, P.O. Bakhalag,
Tehsil Arki, Distt. Solan (H.P.).

CORRECTION OF NAME

I, Sunita Kumari w/o Sh. Surender Kumar, r/o Vill. Punder, P.O. Dian, Tehsil Barsar, Distt. Hamirpur (H.P.) declare that in my educational record my name is wrongly entered as Sunita Devi. Whereas, my correct name is Sunita Kumari. I shall be known as Sunita Kumari for all purposes in future. All concerned please note.

SUNITA KUMARI
w/o Sh. Surender Kumar,
r/o Vill. Punder, P.O. Dian,
Tehsil Barsar, Distt. Hamirpur (H.P.).

CORRECTION OF NAME

I, Parkash Kumari w/o Sh. Amrit Lal Sharma, r/o Village Abhaypur, P.O. Bhaderkali, Tehsil Ghanari, Distt. Una (H.P.) declare that in my Aadhar Card bearing No. 4416 3393 8182 my name is wrongly entered as Parkasho Devi whereas, my correct name is Parkash Kumari. I shall be known as Parkash Kumari for all purposes in future. All concerned please note.

PARKASH KUMARI
w/o Sh. Amrit Lal Sharma,
r/o Village Abhaypur, P.O. Bhaderkali,
Tehsil Ghanari, Distt. Una (H.P.).

CORRECTION OF NAME

I, Ambika Devi c/o Sh. Rohit Kumar, r/o Ward No. 09, Chowki, Nagar Nigam Palampur, Chauki, P.O. Chowki Khalet, Tehsil Palampur, Distt. Kangra (H.P.) declare that my name in my Aadhar Card have been wrongly entered as Ambika whereas, my correct name is Ambika Devi. Concerned note.

AMBIKA DEVI
c/o Sh. Rohit Kumar,
r/o Ward No. 09, Chowki, Nagar Nigam Palampur,
Chauki, P.O. Chowki Khalet, Tehsil Palampur, Distt. Kangra (H.P.).

CHANGE OF NAME

I, Rupa s/o Sh. Naral, r/o Lana Marag (158), P.O. Baru Sahib, Distt. Sirmaur (H.P.) declare that I have changed my name from Rupa to Roop Singh. All concerned Please note for further.

RUPA
s/o Sh. Naral,
r/o Lana Marag (158),
P.O. Baru Sahib, Distt. Sirmaur (H.P.).

CHANGE OF NAME

I, Tika Prasad s/o Sh. Pitamber Dutt, r/o Rawat Niwas, Madhuban Colony, Hospital Road Solan (H.P.) declare that I have changed my name from Tika Prasad (टीक प्रसाद) to Tika Prasad (टीका प्रसाद). All concerned Please note for further.

TIKA PRASAD
s/o Sh. Pitamber Dutt,
r/o Rawat Niwas, Madhuban Colony,
Hospital Road Solan (H.P.).
